

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SITTING AT NEW DELHI**

In

OA No. 32/2020

In the matter of :

Varun

Applicant(s)

Versus

Central Pollution Control Board & ors

Respondent(s)

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FILED BY:

Bhupinder Singh
Regional Officer
Haryana State Pollution Control Board
Sonapat Region, Sonapat

Haryana State Pollution Control Board, Sonapat
Star Complex, Bahalgrah- Delhi road, Sonapat, Haryana 131001

Date: 4/3/2021

Place: Sonapat

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI**

Original Application No. 32/2020

In the matter of

Varun

Applicant(s)

Versus

Central Pollution Control Board & ors

Respondent(s)

**Reply to objection raised by the applicant to the status
report dated 07.01.2021 filed by Regional Officer,
Haryana State Pollution Control Board, Sonipat Region**

MOST RESPECTFULLY SHOWETH:

1. That the above said matter has been listed before this Hon'ble Tribunal on 05.03.2020.
2. That the contentions made in said para are matter of record therefore needs no reply.
3. That the contentions made in said para are matter of record therefore needs no reply.
4. That the contentions made in said para are denied as the facts has been submitted before this Hon'ble Tribunal after inspection of site and as per record. Nothing has been concealed by HSPCB from this Hon'ble Tribunal.
5. That the status of the application submitted to CGWA by the units mentioned in the said writ petition is given below:-

5.1. **Addingo Knit Creation:-** The unit has applied to CGWA vide application No. 21-4/2928/HR/IND/2020. Copy of application submitted to CGWA by the unit is enclosed herewith as **Annexure-R/1.**

5.2. **Vihan Industries:-** That the application Number 21-4/2173/HR/IND/2019 was informed by the unit during the time of inspection. Show cause notice was issued to the unit on 25.01.2021. Now the unit has replied on 08.02.2021 that the application has been submitted to CGWA vide application no. 21-4/1027/HR/IND/2017. The copy of application submitted by the unit with this office is enclosed as **Annexure-R/2.**

5.3. **Shadex Creations:** As per RTI report annexed by the complainant the case has been submitted to CGWA vide application No. 21-4/3285/HR/IND/2021 which has been submitted but not rejected as mentioned by the complainant in its objection. The unit informed during the time of inspection that it has submitted application to CGWA vide no. 21-4/1130/HR/IND/2017 which was pending with CGWA. The copy of application submitted to this office is enclosed as **Annexure-R/3.**

5.4. **M.S Creations:** As per RTI report annexed by the complainant the case has been submitted to CGWA vide application No. 21-4/3289/HR/IND/2021. The unit informed during the time of inspection that it has submitted application to CGWA vide no. 21-4/1131/HR/IND/2017 which was pending with CGWA.

5.5. **Tabi Creations:** As per RTI report annexed by the complainant the case has been submitted to CGWA vide application No. 21-4/2394/HR/IND/2019. The unit informed during the time of inspection that it has submitted application to CGWA vide no. 21-

4/1107/HR/IND/2017 which was pending with CGWA. The copy of the application submitted to this office is enclosed as **Annexure-R/4**.

5.6. **Flora Dyeing House:** As per RTI report annexed by the complainant the case has been submitted to CGWA vide application No. 21-4/3288/HR/IND/2021. The unit informed during the time of inspection that it has submitted application to CGWA vide no. 21-4/1981/HR/IND/2019 which was pending with CGWA. The copy of application submitted to this office is enclosed as **Annexure-R/5**.

5.7. **Fine Dyeing:** As per RTI report annexed by the complainant the case has been submitted to CGWA vide application No. 21-4/3262/HR/IND/2020. The unit informed during the time of inspection that it has submitted application to CGWA vide no. 21-4/1558/HR/IND/2018 which was pending with CGWA. The copy of the application is attached as **Annexure-R/6**.

5.8. **Denim Art:** As per RTI report annexed by the complainant the case has been submitted to CGWA vide application No. 21-4/3286/HR/IND/2021. The unit informed during the time of inspection that it has submitted application to CGWA vide no. 21-4/1122/HR/IND/2017 which was pending with CGWA. The copy of application is enclosed as **Annexure-R/7**.

5.9. **Oasis Texfab:** That as per record available with this office the unit has obtained consent to operate for 10KLD. The unit has also obtained exemption from CGWA vide No. 21-4/3254/HR/IND/2020 dated 31.12.2020. The unit engaged in manufacturing of Narrow Woven Tape and dyeing of woven fabric is being done which requires less quantity of water for dyeing. As per annexure A/9 attached by the complainant the unit has mentioned the total waste

water generation 9 metric cube per day for which exemption has been issued by CGWA. The unit discharge less than 10KLD of effluent as per logbook maintained by the unit. Copy of logbook is attached as **Annexure R/8**. The copy exemption certificate submitted by the unit from CGWA showing consumption less than 10KLD is enclosed as **Annexure-R/9**.

5.10. **Denim Craze:** The unit not provided any information regarding application submitted to CGWA. Therefore no status mentioned in the report submitted. Show cause notice was issued to the unit on 25.01.2021. The unit has replied vide letter dated 10.02.2021 that it has applied to CGWA vide application No. 21-4/3284/HR/IND/2021. The copy of application is enclosed as **Annexure-R/10**.

5.11. **New Garments:** As per consent to operate obtained by the unit it discharge 300KLD of trade effluent and same will be discharge into CETP after primary treatment. No information w.r.t CGWA application provided by the unit during inspection therefore no status of the unit given in the report. Show cause notice was issued to the unit on 25.01.2021 for not obtaining permission from CGWA for illegal extraction of ground water. The unit has replied to the show cause notice mentioned above on 16.02.2021 that it has applied to CGWA vide application No. 21-4/1306/HR/IND/2017 in which the unit has mentioned that the total water consumption of the unit will be 86 KLD. As per reference made by the complainant in its objection the unit has also submitted another application to CGWA vide application No. 21-4/2028/HR/IND/2019 in which the unit has mentioned that the water consumption will be 20,000 metric cube per day and total waste generation will be 1 Lakh metric

Chand

cube per day for which no detail has been submitted by the unit in this office with reference to the show cause notice issued by this office. The copy of the application submitted to CGWA by the unit is attached as **Annexure-R/11**.

5.12. **Modern Dyeing**: The unit submitted the CGWA application vide No. 21-4/989/HR/IND/2017 which has been shown as submitted instead of Rejection in the RTI information annexed as Annexure R/1 by the complainant with the objection filed by the complainant.

5.13. **Jyoti Dhaga Udyog**: As per RTI report annexed by the complainant the case has been submitted to CGWA vide application No. 21-4/1185/HR/IND/2017. The application No. 21-4/1185/HR/IND/2018 the year 2018 has been mentioned instead of 2017 due to typographical error however the application number is same. The copy of the application submitted to this office is attached as **Annexure-R/12**.

5.14. **Sonu Enterprises**: As per RTI report annexed by the complainant the case has been submitted to CGWA vide application No. 21-4/2173/HR/IND/2019. The application No. 21-4/2173/HR/IND/2017 the year 2017 has been mentioned instead of 2019 due to typographical error however the application number is same. The copy of the application submitted to this office is enclosed as **Annexure-R/13**.

5.15. **GEE AAR Thread**: That during the time of inspection the unit informed that the unit has applied application to CGWA vide No. 21-4/1560/HR/IND/2018 and the same is pending with CGWA therefore the status regarding pending of application has been mentioned in

status report. The copy of the application submitted to this office is attached as **Annexure -R/14**.

6. That show cause notice to each unit as mentioned by the complainant in the said application has been issued and further action against these units is under process in accordance with law. The status of show cause notice issued alongwith status of reply submitted by the unit with action taken is given in table enclosed as **Annexure-R/15**.
7. That the status report has been filed as per record and no content of the report is false.
8. That during the previous inspection 9 units were not found in operation therefore sample of these units could not be collected during inspection done by Regional Office, Sonipat. Now fresh inspection of these units has been done and during inspection 6 units (Respondent No. 8 M/s Sonu Enterprises Plot No. 358, Phase-1, HSIIDC Barhi Sonipat, Respondent No. 18 M/s Sidhi Vinayak Apparel Plot No. 473 Phase-II HSIIDC Barhi Sonipat, Respondent No. 6 M/s Jyoti Dhaga Udyog, Plot No. 406-417, Phase-I, HSIIDC, Barhi, Sonipat, Respondent No. 7 M/s Nutex Knit Fab, Plot No. 359 Phase-I, HSIIDC Barhi, Sonipat, Respondent No. 17 M/s Superme Fashion, Plot No. 524D-524E, HSIIDC Barhi, Sonipat and Respondent No. 31 M/s Generous Textile, Plot No. 383 Phase-I HSIIDC, Barhi, Sonipat) found in operational of which sample of treated effluent has been collected and sent to Board's Lab Panchkula. Remaining 3 units (Respondent No. 27 GEE AAR Thread Plot No. 665, Phase-I, HSIIDC Barhi Sonipat, Respondent No. 11 Magnet Industries, Plot No. 230, Phase-I HSIIDC Barhi Sonipat and Respondent No. 24 M/s Shivam Fab, Plot No. 281, Phase-I, HSIIDC

Arshad

Barhi Sonipat) are still not in operation during the time of inspection.

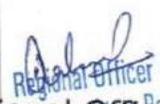
9. That the total 29 units mentioned by the complainant in the said complaint have total discharge of 6.163 MLD (including domestic & trade effluent) as per consent to operate granted to these units. As mentioned by the complainant that the discharge of these 29 units is around 21 MLD is not valid. The CETP of capacity 16 MLD installed by HSIIDC is capable of handling discharge from the units located in HSIIDC Barhi. Flowmeter has been provided by CETP at the inlet of CETP has been provided by HSIIDC Barhi to measure the quantity of effluent reaching to CETP HSIIDC Barhi. The logbook of flow record at the outlet for the month of January 2021 and February 2021 is attached herewith as **Annexure-R/16**. As per logbook provided by the CETP HSIIDC Barhi the effluent is reaching upto 16MLD at the CETP. The list of these 29 units alongwith their discharge status is enclosed as **Annexure-R/17**.
10. That the units as mentioned in the said application have installed proper ETP. Sampling of treated trade effluent of respondent No. 19, 20 and 32 was done by this office and analysis report received from Board's Lab, Panchkula parameters are within permissible limits. The result received of these units already submitted with the status report dated 07.01.2021.
11. That the coal ash generated by the unit during operation of its boiler is not disposed in the HSIIDC sewer as found during the inspection of these units and as per information provided by HSIIDC Barhi Sonipat vide letter No. 1660 dated 04.03.2021. Copy of letter is attached as **Annexure-R/18**. The contentions made by the

complainant that the coal ash is being discharge into sewer by the units is false.

12. That no facts have been concealed in the status report dated 07.01.2021 submitted before this Hon'ble Tribunal. The allegations leveled by the complainant are baseless and hence denied.
13. That action has been initiated against the non complying unit operating in violation of environmental laws.
14. The objection made by the complainant with respect to the status report are not correct as no facts has been concealed by this office and has been submitted on the basis of inspection made and record available with this office.

Date: 4/3/2021

Place: Sonapat


Regional Officer,
Haryana Pollution Control Board,
Sonapat Region, Sonapat
HSPCB, Sonapat Region.

Verification:-

Verified that the reply submitted from Ponit No. 1 to Point No. 14 are true to the best of my knowledge and nothing has been concealed therein.

Date: 4/3/2021

Place: Sonapat


Regional Officer,
Haryana Pollution Control Board,
Sonapat Region, Sonapat
HSPCB, Sonapat Region.

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/2928/HR/IND/2020

S.No	Attachment Name	File Name
1	Authority Letter	Authority Letter.pdf

10). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

S.No	Attachment Name	File Name
1	hydrological report	HYDROGEOLOGICAL REPORT.pdf

11). Extra Attachment :

No Attachment Found!

12). Scanned Industrial Application :

No Attachment Found!

13). Bharat Kosh Receipt (Processing Fee):

S.No	Attachment Name	File Name
1	Payment Receipt	Payment Receipt.pdf

14). Application with Signature and Seal:

S.No	Attachment Name	File Name
1	Application with sign and seal	Application with sign & seal.pdf

Date :

Place :

Name & Signature of the applicant
(With official seal)

Associated User : Addagio

Submitted By User : Addagio

Submission Date : 02/06/2020

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
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Application Number : 21-4/2928/HR/IND/2020

2. Application will be submitted online on website <http://cgwa-noc.gov.in> to following office.

Regional Director, Central Ground Water Board North Western Region, Bhujal Bhawan, Plot No. 3B, Sector 27-A,
CHANDIGARH, CHANDIGARH, 160019

3. Incomplete application will be summarily rejected.

Scanned copy of last page of application with signature and seal should be attached at prescribed place before submission of application.

4. Receipt of Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) submitted through NON TAX RECEIPT PORTAL (<https://bharatkosh.gov.in>) should be attached in online application at prescribed place before submission of application.

Bharatkosh Details:-

Bharat Kosh Transaction Ref. No:- 206200002596

Bharat Kosh Transaction Date:- 02/06/2020

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

5. Hard copy of application required: No

Attached Files:

1). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

No Attachment Found!

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found!

4). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) :
(Refer: 1 (vii))

S.No	Attachment Name	File Name
1	Water Bill	Water Bill.jpg

5). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

No Attachment Found!

6). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

No Attachment Found!

7). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

S.No	Attachment Name	File Name
1	Rain Water Drawing	Rain Water Drawing.jpg

8). Authorization Letter (Previous: Authorization) :

02/06/2020 02:53 PM

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Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/2928/HR/IND/2020

(ii) Breakup of Water Requirement and Usage:										
Activity		Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year		Annual Requirement (m3/year)			
Industrial Activity		400.00	0.00	400.00	300		120000.00			
Residential / Domestic		1.50	0.00	1.50	300		450.00			
Greenbelt Development /Environment Maintenance		0.00	0.00	0.00	0		0.00			
Other Use		0.00	0.00	0.00	0		0.00			
Grand Total		401.50	0.00	401.50			120450.00			
(iii) Breakup of Recycled Water Usage:										
				(m3/day)	(Days)	(m3/year)				
(a) Total Waste Water Generated :				400.00	300	120000.00				
(b) Quantity of Treated Water Available				0.00						
i). Reuse in Industrial Activity:				100.00	300	30000.00				
ii). Reuse in Green Belt Development:				10.00	0	0.00				
iii). Other Uses:				0.00	0	0.00				
(c) Total Treated Water Utilized:				110.00		30000.00				
Net Ground Water Requirement:				150.00 (m3/day)						
3. (a). Groundwater Abstraction Structure- Existing:										
Number of Existing Structures:						1				
SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof	
1	Borewell / 2020	16.72 / 101		1.00	8 / 300	Submersible Pump	1.50	Yes	No / -	

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
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(Application For New NOC)**

Application Number : 21-4/2928/HR/IND/2020

(b). Groundwater Abstraction Structure- Proposed:									
Number of Proposed Structures:								1	
SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2020	16.72 / 101		1.00	8 / 300	Submersible Pump	1.50	Yes	No / -
4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day : (\$)									
Attached report as per requirement									
5. Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).(\$)									
Attached drawing									
6. Consent to Operate / Estabilish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests (MoEF) or State Pollution Control Board(SPCB) or State Level Expert Appraisal Committee(SEAC) or State Level Environment Impact Assessment Authority(SLEIAA):(\$)									
Attached Consent/ Approval of Government Agency(Previous: Referral Letter)									
Letter Number						attached copy of valid CTO			
S.No	Consent /Approval of Government Agency	Attachment Name				File Name			
1	State Pollution Control Board	CTO				CTO.pdf			
7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:									
If Yes, so Details thereof with Status:									
INDUSTRIAL USE- Self Declaration									
<input checked="" type="checkbox"/> I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.									
I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.									
It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.									
I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.									
1. Application proforma is subject to modification from time to time.									

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Application Number : 21-4/2928/HR/IND/2020

	Open Land				0
	Road/ Paved Area				0
	Rooftop area of building/ sheds	3431.00			3431.00
	Total	3431.00			3431.00
(vi)	Drainage in the Area (River/ Nala etc) :	No, our unit is situated in HSIIDC			
(vii)	Source of Availability of Surface Water for Infrastructure Use (Submit Water Availability / Non Availability Certificate):(\$)	Attached certificate			
(viii)	Average Annual Rainfall in the Area (in mm):	653.00			
(ix)	Townships / Villages (Within 2km Radius of the Industrial Unit):	no			
(x)	Whether Ground Water Utilization for:	Existing Industry			
	Date of Commencement Industry:	11/03/2011			
	Date of Expansion :				
2. Details of Water Requirement (Fresh and Recycled Water Usage): (Please Enclose Water Balance Flow Chart of Activities and Requirement of Water at each Stage) (\$)					
(i)	Total Water Requirement (a+b+c+d) (m3/day)				
		Existing	Proposed	Total	
Water Requirement Details (Fresh Water) (m3/day)					
(a)	Ground Water Requirement (m3/day):	150.00	0.00	150.00	
(b)	Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00	
(c)	Water Supply from Any Agency (m3/day):	250.00	0.00	250.00	
Total Fresh Water Requirement (a+b+c)(m3/day):		400.00	0.00	400.00	
(d)	Recycled Water Usage (m3/day):	0.00	0.00	0.00	
Total Water Requirement : (a+b+c+d)(m3/day)		400.00	0.00	400.00	

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
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**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/2928/HR/IND/2020

1. General Information:				
Water Quality:		Fresh Water		
Application Type Category/ Type of Application:		Garment		
(i)	Name of Industry:	ADDAGIO KNIT CREATION PVT LTD		
(ii)	Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$)			
	Address Line 1 :	PLOT NO. 217 224, HSIIDC, INDL. AREA, BARHI, DISTT. SONEPAT		
	Address Line 2 :			
	Address Line 3 :			
	State:	HARYANA		
	District:	SONIPAT		
	Sub-District:	GANAUR		
	Village/Town:	Bari (4)		
	Latitude:	29.123000		
	Logitude:	77.025000		
	Area Type :	Non-Notified		
	Area Type Category :	Over Exploited		
(iii)	Communication Address			
	Address Line 1:	PLOT NO. 217 224, HSIIDC, INDL. AREA, BARHI, DISTT. SONEPAT		
	Address Line 2:			
	Address Line 3:			
	State:	HARYANA		
	District:	SONIPAT		
	Sub-District:	GANAUR		
	Pincode:	131101		
	Phone Number with Area Code:			
	Mobile Number:	91 9810530788		
	Fax Number:			
	E-Mail:	karnika3c@yahoo.co.in		
(iv)	Salient Features of the Industrial Activity:			
	DYEING AND WASHING OF GARMENTS			
(v)	Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :			
	Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
	Green Belt Area			0

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
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**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1027/HR/IND/2017

1. General Information:

Water Quality:	Fresh Water
Application Type Category/ Type of Application:	Textiles
(i) Name of Industry:	VIHAN TEXTILE PVT. LTD.
(ii) Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$)	
Address Line 1 :	PLOT NO. 210 HSIIDC BARHI SONIAPT
Address Line 2 :	
Address Line 3 :	
State:	HARYANA
District:	SONIPAT
Sub-District:	GANAUR
Village/Town:	Bari (4)
Latitude:	
Logitude:	
Area Type :	Non-Notified
Area Type Category :	Over Exploited
(iii) Communication Address	
Address Line 1:	PLOT NO. 210 HSIIDC BARHI SONIPAT
Address Line 2:	
Address Line 3:	
State:	HARYANA
District:	SONIPAT
Sub-District:	GANAUR
Pincode:	131001
Phone Number with Area Code:	
Mobile Number:	91 9999906802
Fax Number:	91 9999906802
E-Mail:	manoj23verma@live.com

(iv) Salient Features of the Industrial Activity:

DYEING OF FABRIC

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	0.00	0.00	0.00
Open Land	2430.00	0.00	2430.00

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1027/HR/IND/2017

Road/ Paved Area	0.00	0.00	0.00
Rooftop area of building/ sheds	1620.00	0.00	1620.00
Total	4050.00	0.00	4050.00
(vi) Drainage in the Area (River/ Nala etc) :	HSI IDC BARHI		
(vii) Source of Availability of Surface Water for Infrastructure Use (Submit Water Availability / Non Availability Certificate):(\$)	HSI IDC BARHI		
(viii) Average Annual Rainfall in the Area (in mm):	750.00		
(ix) Townships / Villages (Within 2km Radius of the Industrial Unit):	VILLAGE BARHI WITHIN 2 KM.		
(x) Whether Ground Water Utilization for:	Existing Industry		
Date of Commencement Industry:	01/04/2010		
Date of Expansion :			

2. Details of Water Requirement (Fresh and Recycled Water Usage):

(Please Enclose Water Balance Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m3/day)

	Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m3/day)			
(a) Ground Water Requirement (m3/day):	160.00	0.00	160.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	2.00	0.00	2.00
Total Fresh Water Requirement (a+b+c)(m3/day):	162.00	0.00	162.00
(d) Recycled Water Usage (m3/day):	0.00	0.00	0.00
Total Water Requirement : (a+b+c+d)(m3/day)	162.00	0.00	162.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	140.00	0.00	140.00	300	42000.00
Residential / Domestic	1.00	0.00	1.00	300	300.00
Greenbelt Development /Environment Maintenance	1.00	0.00	1.00	300	300.00
Other Use	20.00	0.00	20.00	300	6000.00
Grand Total	162.00	0.00	162.00		48600.00

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1027/HR/IND/2017

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	140.00	300	42000.00
(b) Quantity of Treated Water Available	0.00		
i). Reuse in Industrial Activity:	0.00	300	0.00
ii). Reuse in Green Belt Development:	0.00	300	0.00
iii). Other Uses:	22.00	300	6600.00
(c) Total Treated Water Utilized:	22.00		6600.00
Net Ground Water Requirement:	160.00 (m3/day)		

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2012	45.00 / 125	40.00	13.00	10 / 300	Submersible Pump	5.00	Yes	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2019	50.00 / 125	45.00	13.00	10 / 300	Submersible Pump	5.00	Yes	No / -

4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day : (\$)

DETAIL ENCLOSED

5. Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).(\$)

DETAIL ENCLOSED

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1027/HR/IND/2017

6. Consent to Operate / Establish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests (MoEF) or State Pollution Control Board (SPCB) or State Level Expert Appraisal Committee (SEAC) or State Level Environment Impact Assessment Authority (SLEIAA): (\$)

Attached Consent/ Approval of Government Agency (Previous: Referral Letter)

Letter Number

S.No	Consent /Approval of Government Agency	Attachment Name	File Name
1	State Pollution Control Board	CONSENT	CertificateForWater.pdf

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:
If Yes, so Details thereof with Status:

INDUSTRIAL USE- Self Declaration

- I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.
2. Application will be submitted online on website <http://cgwa-noc.gov.in> to following office.

Regional Director, Central Ground Water Board North Western Region, Bhujal Bhawan, Plot No. 3B, Sector 27-A, CHANDIGARH, CHANDIGARH, 160019

3. Incomplete application will be summarily rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) in the form of Demand Draft drawn in Favour of PAO, CGWB and Payable at Faridabad, Haryana.

Demand Draft Details:-

D.D. No. _____ Dated : _____
Bank Name: _____ Amount: _____

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

5. Hard copy of application required: _____
Yes

Attached Files:

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1027/HR/IND/2017

1). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	SITE PLAN	SITE PLAN-001.jpg

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (v))

S.No	Attachment Name	File Name
1	PAN CARD	pan card.pdf

4). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) :
(Refer: 1 (vii))

No Attachment Found!

5). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

No Attachment Found!

6). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

No Attachment Found!

7). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

S.No	Attachment Name	File Name
1	RAIN HARVESTING	HARVESTING-001.jpg

8). Authorization Letter (Previous: Authorization) :

No Attachment Found!

10). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

S.No	Attachment Name	File Name
1	NON POLLUTING	NOC.pdf

11). Extra Attachment :

No Attachment Found!

12). Scanned Industrial Application :

No Attachment Found!

13). Bharat Kosh Reciept (Porcessing Fee):

No Attachment Found!

14). Application with Signature and Seal:

No Attachment Found!

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1027/HR/IND/2017

Date :

Place :

Name & Signature of the applicant
(With official seal)

Associated User : VIHANTEXTILE01

Submitted By User : VIHANTEXTILE01

Submission Date : 09/07/2017

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.



Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation



Application for Issue of NOC to Abstract Ground Water (NOCAP)

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Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/1130/HR/IND/2017

1. General Information:

Water Quality:	Fresh Water		
Application Type Category/ Type of Application:	Garment		
(i) Name of Industry:	SHADEX CREATIONS		
(ii) Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) (\$)			
Address Line 1 :	PLOT NO 661 HSIIDC PH II BARHI		
Address Line 2 :			
Address Line 3 :			
State:	HARYANA		
District:	SONIPAT		
Sub-District:	GANAUR		
Village/Town:	Bari (4)		
Area Type :	Non-Notified		
Area Type Category :	Over Exploited		
(iii) Communication Address			
Address Line 1:	PLOT NO 661 HSIIDC BARHI SONIPAT		
Address Line 2:			
Address Line 3:			
State:	HARYANA		
District:	SONIPAT		
Sub-District:			
Pincode:	131001		
Phone Number with Area Code:			
Mobile Number:	91 9810780180		
Fax Number:			
E-Mail:	jagjitsingh311@yahoo.co.in		
(iv) Salient Features of the Industrial Activity:	engaged in the process of washing and dyeing of garments		
(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land : Enclose Documents of Ownership / Lease: (\$)			
Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	2.00		2.00
Open Land	718.00		718.00
Road/ Paved Area			0
Rooftop area of building/ sheds	1080.00		1080.00
Total	1800.00		1800.00
(vi) Drainage in the Area (River/ Nala etc) :	sewer		
(vii) Source of Availability of Surface Water for Industrial Use (if any - Furnish Details):	hsiidc supply		
(viii) Average Annual Rainfall in the Area (in mm):	650.00		
(ix) Townships / Villages (Within 2km Radius of the Industrial Unit):	village barhi distt sonipat		
(x) Whether Ground Water Utilization for:	Existing Industry		
Date of Commencement Industry:	20/10/2016		
Date of Expansion :			

2. Details of Water Requirement (Fresh and Recycled Water Usage):
(Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) (\$)



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Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Application for Issue of NOC to Abstract Ground Water (NOCAP)

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1130/HR/IND/2017

(ii) Breakup of Water Requirement and Usage:						
Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	Operational Days in a Year	Annual Requirement (m3/year)	
Industrial Activity	500.00	0.00	500.00	300	150000.00	
Residential / Domestic	3.00	0.00	3.00	300	900.00	
Greenbelt Development /Environment Maintenance	2.00	0.00	2.00	2	4.00	
Other Use	0.00	0.00	0.00	0	0.00	
Grand Total	505.00	0.00	505.00		150904.00	

(iii) Breakup of Recycled Water Usage:			
	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	500.00	300	150000.00
(b) Quantity of Treated Water Available	0.00		
i). Reuse in Industrial Activity:	0.00	300	0.00
ii). Reuse in Green Belt Development:	0.00	2	0.00
iii). Other Uses:	0.00	0	0.00
(c) Total Treated Water Utilized:	0.00		0.00
Net Ground Water Requirement:	500.00 (m3/day)		

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth(Meter) / Diameter(m)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours(Day) / Days(Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2016	60.00 / 150	30.00	20.00	8 / 300	Submersible Pump	12.00	No	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures: 0

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours(Day) / Days(Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof

4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day and / or having a Land Area of Greater Than 2 Ha.- (\$)
NA

5. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already implemented, details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal).- (\$)
ATTACHED

6. Copy of Referral Letter seeking NOC from CGWA from Central Pollution Control Board / State Pollution Control Board / Bureau of Indian Standards / Ministry of Environment and Forests / Other Central / State Agencies shall be Annexed.- (\$)
Attached Referral Letter

(i) Total Water Requirement (a+b+c+d) (m3/day)			
	Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m3/day)			
(a) Ground Water Requirement (m3/day):	500.00	0.00	500.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	5.00	0.00	5.00
Total Fresh Water Requirement (a+b+c)(m3/day):	505.00	0.00	505.00
(d) Recycled Water Usage (m3/day):	0.00	0.00	0.00
Total Water Requirement : (a+b+c+d)(m3/day)	505.00	0.00	505.00

25/10/2017 06:01 PM

Page 1 of 3

S.No	Attached Referral Letter	Attachment Name	File Name
1	State Pollution Control Board	NCC	CertiFicate1 (9).pdf

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:

If Yes, so Details thereof with Status:

INDUSTRIAL USE- Self Declaration

It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am Aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.

1. Application Proforma is Subject to Modification from Time to Time.

2. Application should be submitted to Regional Office.

Regional Director, Central Ground Water Board North Western Region, Bhujal Bhawan, Plot No. 3A, Sector 27-B, CHANDIGARH, CHANDIGARH, 160019

3. Incomplete Application will be Summarily Rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) in the form of Demand Draft drawn in Favour of PAO, CGWB and Payable at Faridabad, Haryana.

Demand Draft Details:-

D.D. No.

Dated :

Bank Name:

Amount:

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

Attached Files:

25/10/2017 06:02 PM

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Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation



Application for Issue of NOC to Abstract Ground Water (NOCAP)

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Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1130/HR/IND/2017

1). Site Plan : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	SITE PLAN	SITE PLAN.pdf

2). Certified Revenue Sketch : (Refer: 1 (ii))
No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (v))

S.No	Attachment Name	File Name
1	RLA	RLA.pdf

4). Source of Availability of Surface Water : (Refer: 1 (vii))
No Attachment Found!

5). Enclose Flow Chart of Activity and Requirement of Water: (Refer: 2)
No Attachment Found!

6). Groundwater Availability Report : (Refer: 4)
No Attachment Found!

7). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 5)

S.No	Attachment Name	File Name
1	PARTNERSHIP	PARTNERSHIP DEED.pdf

8). Authorization :
No Attachment Found!

10). Non-Polluting Effluent :

S.No	Attachment Name	File Name
1	CONSENT	MERGED CONSENT.pdf

11). Extra Attachment :
No Attachment Found!

12). Scanned Industrial Application :
No Attachment Found!

Date : _____ Name & Signature of the applicant
Place : _____ (With official seal)

Associated User : JAGJIT
Submitted By User : JAGJIT
Submission Date : 14/07/2017

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

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Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome: TCREATION
Previous Login Date Time: 07/02/2024 16:06:35 PM IP Address: 103.77.41.242

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Information	Application No: 21-4/1107/HR/IND/2017							
Guidelines	Receive Date: 13/07/2017							
Steps for Filing Online Application	Name of Industry: TABI CREATIONS PVT, LTD.							
Documents Required for Online Application	Application Processing Fee: Rs. 1000.00/- (Rupees One Thousand Only) (Submitted: Yes)							
Industrial	Ground Water						Ground Water Quality Approved	
Infrastructure	Abstraction/Restoration							
Mining	Charge:						Ground Water Charge Required: Not Define	
Application Status	Charge:						No Charge	
Online	Area:						No Area	
Location	Final Status: Rejected							
Area Type	Current Status							
Segment-B Area Type	Application History							
Regional office Location	Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Copy of Application Received On
CGWA Headquarters	13/07/2017		(Evaluation Officer)	Central Ground Water Board North Western Region	10/07/2018	Reject	Reply to clarifications not received till date.	22/07/2017
Know Your Environmental Compensation(EC)	No Record for this Stage.							
Know Your Penalty	Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Ground Water Recom Per Day
Ground Water Abstraction/Restoration Charges	No Record for this Stage.							
Applied for NOC - Online	Ground Water Recom Annual							
NOC Issued-Online								
Contact								

NOCAP

Government of India
 Ministry of Jal Shakti
 Department of Water Resources, River Development and Ganga Rejuvenation
 Central Ground Water Authority (CGWA)

Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome TO APPLICATION

Previous Login Date Time: 04/22/2021 12:52:11 PM, IP Address: 172.16.1.101

Application No:	21-431927/05/NOC/2017		
Receive Date:	13/07/2017		
Name of Industry:	TAB COFFEATIONS PVT.LTD		
Application Processing Fee:	Rs. 1000.00/- (Rupees One Thousand Only) (Submitted: Yes)		
Ground Water Abstraction/Restoration Charge:	Ground Water Charge Required:	Not Define	
	Charge:	Rs Charge	
Application Status:	Actual:	No Alter	
Final Status:	Received		

Current Status

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Copy of Application Received On
13/07/2017		(Evaluation Officer)		10/07/2018	Reject	Reply to clarifications not received till date.	22/07/2017

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Ground Water Recom Per Day	Ground Water Recom Annual
No Record for this Stage								



Welcome : FLORA

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Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation

Application for Issue of NOC to Abstract Ground Water (NOCAP)

Government of India Central Ground Water Authority (CGWA) Ministry of Water Resources, River Development and Ganga Rejuvenation Applications for Issue of NOC to Abstract Ground Water (NOCAP)			
Application for Permission to Abstract Ground Water for Industrial Use (Application For New NOC)			
Application Number : 21-4/1981/HR/IND/2019			
1. General Information:			
Water Quality:	Fresh Water		
Application Type Category/ Type of Application:	Garment		
(i) Name of Industry:	FLORA DYEING HOUSE PVT LTD		
(ii) Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$)			
Address Line 1 :	PLOT NO 392 HSIIDC BARHI SONIPAT		
Address Line 2 :			
Address Line 3 :			
State:	HARYANA		
District:	SONIPAT		
Sub-District:	GANAUR		
Village/Town:	Ganaur (MC)		
Latitude:	9.810000		
Logitude:	97.416000		
Area Type :	Non-Notified		
Area Type Category :	Over Exploited		
(iii) Communication Address			
Address Line 1:	PLOT NO.392, HSIIDC, BARHI, SONIPAT HARYANA		
Address Line 2:	PLOT NO.392, HSIIDC, BARHI, SONIPAT HARYANA		
Address Line 3:	PLOT NO.392, HSIIDC, BARHI, SONIPAT HARYANA		
State:	HARYANA		
District:	SONIPAT		
Sub-District:			
Pincode:	131001		
Phone Number with Area Code:			
Mobile Number:	91 9810095825		
Fax Number:			
E-Mail:	floradying@yahoo.com		
(iv) Salient Features of the Industrial Activity:			
DYEING OF YARN			
(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :			
Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	2000.00	0.00	2000.00
Open Land	550.00	0.00	550.00
Road/ Paved Area	500.00	0.00	500.00
Rooftop area of building/ sheds	1000.00	0.00	1000.00
Total	4050.00	0.00	4050.00
(vi) Drainage in the Area (River/ Nala etc) :			
NA			
(vii) Source of Availability of Surface Water for Infrastructure Use (Submit Water Availability / Non Availability Certificate):(\$)			
BOREWELL			
(viii) Average Annual Rainfall in the Area (in mm):			
650.00			
(ix) Townships / Villages (Within 2km Radius of the Industrial Unit):			
BARHI			
(x) Whether Ground Water Utilization for:			
Existing Industry			
Date of Commencement Industry:	10/04/2000		

Date of Expansion :

2. Details of Water Requirement (Fresh and Recycled Water Usage):
 (Please Enclose Water Balance Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m3/day)		Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m3/day)				
(a)	Ground Water Requirement (m3/day):	402.00	0.00	402.00
(b)	Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c)	Water Supply from Any Agency (m3/day):	0.00	0.00	0.00
Total Fresh Water Requirement (a+b+c)(m3/day):		402.00	0.00	402.00
(d)	Recycled Water Usage (m3/day):	0.00	0.00	0.00
Total Water Requirement : (a+b+c+d)(m3/day)		402.00	0.00	402.00

25/07/2019 04:08 PM

Page 1 of 3



Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome : FLORA

Previous Login Date Time: 25/07/2019 15:25:41 PM , IP Address: 210.16.83.145

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Government of India
 Central Ground Water Authority (CGWA)
 Ministry of Water Resources, River Development and Ganga Rejuvenation
 Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1981/HR/IND/2019

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	398.00	0.00	398.00	300	119400.00
Residential / Domestic	2.00	0.00	2.00	300	600.00
Greenbelt Development /Environment Maintenance	2.00	0.00	2.00	300	600.00
Other Use	0.00	0.00	0.00	300	0.00
Grand Total	402.00	0.00	402.00		120600.00

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	0.00	300	0.00
(b) Quantity of Treated Water Available	0.00		
i). Reuse in Industrial Activity:	0.00	300	0.00
ii). Reuse in Green Belt Development:	0.00	300	0.00
iii). Other Uses:	0.00	300	0.00
(c) Total Treated Water Utilized:	0.00		0.00
Net Ground Water Requirement:	402.00 (m3/day)		

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter(m)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours(Day) / Days(Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2016	40.00 / 152	40.00	1.00	12 / 300	Submersible Pump	10.00	Yes	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures: 0

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours(Day) / Days(Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof

4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day : (\$)
NA

5. Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).(\$)
NA

6. Consent to Operate / Establish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests(MoEF) or State Pollution Control Board(SPCB) or State Level Expert Appraisal Committee(SEAC) or State Level Environment Impact Assessment Authority(SLEIAA):(\$)
Attached Consent/ Approval of Government Agency(Previous: Referral Letter)
Letter Number ATTACHED

S.No	Consent /Approval of Government Agency	Attachment Name	File Name
1	State Pollution Control Board	CTO	CommonCtoCertificate.pdf

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:

If Yes, so Details thereof with Status:

INDUSTRIAL USE- Self Declaration

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.
It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am Aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.

1. Application Proforma is Subject to Modification from Time to Time.

2. Application should be submitted to Regional Office.

Regional Director,Central Ground Water Board North Western Region, Bhujal Bhawan, Plot No. 3B, Sector 27-A, CHANDIGARH, CHANDIGARH, 160019

3. Incomplete Application will be Summarily Rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) through NON TAX RECEIPT PORTAL (<https://bharatkosh.gov.in>). A receipt will be generated. Please fill in the Transaction Ref No. and Date from the receipt, in print out of application and attach receipt along with hard copy of application.

Bharatkosh Details:-

Transaction Ref Number:-

Dated:-

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

25/07/2019 04:09 PM

Page 2 of 3



Welcome : FLORA

Previous Login Date Time: 25/07/2019 15:25:41 PM , IP Address: 210.16.83.145



Logout

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Application for Issue of NOC to Abstract Ground Water (NOCAP)

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Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1981/HR/IND/2019

Attached Files:

1). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	SITE PLAN	SITE PLAN.pdf

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found!

**4). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) :
(Refer: 1 (vii))**

S.No	Attachment Name	File Name
1	CTO AIR	certificate air.pdf

5). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

S.No	Attachment Name	File Name
1	HWM	DigitalGrantCertificateHwm (23).pdf

6). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

S.No	Attachment Name	File Name
1	REPORT	ARIHANT REPORT.pdf

7). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

S.No	Attachment Name	File Name
1	CTO WATER	CertificateForWater (3)2016.pdf

8). Authorization Letter (Previous: Authorization) :

S.No	Attachment Name	File Name
1	HWM	HwmCertificate (3)2016.pdf

10). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

S.No	Attachment Name	File Name
1	CTO	CertificateForWater (9).pdf

11). Extra Attachment :

No Attachment Found!

12). Scanned Industrial Application :

No Attachment Found!

Date :

Place :

Name & Signature of the applicant
(With official seal)

Associated User : FLORA

Submitted By User : FLORA

Submission Date : 25/07/2019

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

7/25/2019

NOCAP

25/07/2019 04:09 PM

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Annexure-R-16

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1558/HR/IND/2018

1. General Information:				
Water Quality:		Fresh Water		
Application Type Category/ Type of Application:		Textiles		
(i)	Name of Industry:	FINE DYING PVT. LTD.		
(ii)	Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$)			
	Address Line 1 :	PLOT NO 400-401, HSIIDC BARHI SONIPAT		
	Address Line 2 :			
	Address Line 3 :			
	State:	HARYANA		
	District:	SONIPAT		
	Sub-District:	GANAUR		
	Village/Town:	Bari (4)		
	Latitude:	29.000000		
	Logitude:	77.000000		
	Area Type :	Non-Notified		
	Area Type Category :	Over Exploited		
(iii)	Communication Address			
	Address Line 1:	PLOT NO 400-401, HSIIDC BARHI SONIPAT		
	Address Line 2:			
	Address Line 3:			
	State:	HARYANA		
	District:	SONIPAT		
	Sub-District:	GANAUR		
	Pincode:	131001		
	Phone Number with Area Code:	91 9896551023		
	Mobile Number:	91 9896551023		
	Fax Number:			
	E-Mail:	mradhikaassociates@gmail.com		
(iv)	Salient Features of the Industrial Activity:			
	DYING OF FABRIC			
(v)	Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :			
	Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
	Green Belt Area	0.00	0.00	0.00
	Open Land	4320.00	0.00	4320.00
	Road/ Paved Area	0.00	0.00	0.00

30/09/2018 12:58 AM

Page 1 of 6

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1558/HR/IND/2018

	Rooftop area of building/sheds	720.00	0.00	720.00		
	Total	5040.00	0.00	5040.00		
(vi)	Drainage in the Area (River/ Nala etc) :	HSIIDC BARHI				
(vii)	Source of Availability of Surface Water for Infrastructure Use (Submit Water Availability / Non Availability Certificate):(\$)	HSIIDC BARHI				
(viii)	Average Annual Rainfall in the Area (in mm):	700.00				
(ix)	Townships / Villages (Within 2km Radius of the Industrial Unit):	VILLAGE BARHI WITHIN 2 KM				
(x)	Whether Ground Water Utilization for:	Existing Industry				
	Date of Commencement Industry:	01/08/2011				
	Date of Expansion :					
2.	Details of Water Requirement (Fresh and Recycled Water Usage): (Please Enclose Water Balance Flow Chart of Activities and Requirement of Water at each Stage) (\$)					
(i)	Total Water Requirement (a+b+c+d) (m3/day)					
		Existing	Proposed	Total		
	Water Requirement Details (Fresh Water) (m3/day)					
	(a) Ground Water Requirement (m3/day):	230.00	0.00	230.00		
	(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00		
	(c) Water Supply from Any Agency (m3/day):	2.00	0.00	2.00		
	Total Fresh Water Requirement (a+b+c)(m3/day):	232.00	0.00	232.00		
	(d) Recycled Water Usage (m3/day):	0.00	0.00	0.00		
	Total Water Requirement : (a+b+c+d)(m3/day)	232.00	0.00	232.00		
(ii)	Breakup of Water Requirement and Usage:					
	Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
	Industrial Activity	200.00	0.00	200.00	300	60000.00
	Residential / Domestic	2.00	0.00	2.00	300	600.00
	Greenbelt Development /Environment Maintenance	2.00	0.00	2.00	300	600.00
	Other Use	28.00	0.00	28.00	300	8400.00
	Grand Total	232.00	0.00	232.00		69600.00

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1558/HR/IND/2018

(iii) Breakup of Recycled Water Usage:									
				(m3/day)	(Days)	(m3/year)			
	(a)	Total Waste Water Generated :			155.00	300	46500.00		
	(b)	Quantity of Treated Water Available			0.00				
		i).	Reuse in Industrial Activity:			0.00	300	0.00	
		ii).	Reuse in Green Belt Development:			0.00	300	0.00	
		iii).	Other Uses:			32.00	300	9600.00	
	(c)	Total Treated Water Utilized:			32.00		9600.00		
Net Ground Water Requirement:				230.00 (m3/day)					
3. (a). Groundwater Abstraction Structure- Existing:									
Number of Existing Structures:							1		
SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2011	45.00 / 125	42.00	13.00	12 / 300	Submersible Pump	5.00	Yes	No / -
(b). Groundwater Abstraction Structure- Proposed:									
Number of Proposed Structures:							1		
SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2020	50.00 / 125	45.00	13.00	12 / 300	Submersible Pump	5.00	Yes	No / -
4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day : (\$)									
DETAIL ENCLOSED									
5. Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).(\$)									
DETAIL ENCLOSED									

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1558/HR/IND/2018

6. Consent to Operate / Establish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests (MoEF) or State Pollution Control Board (SPCB) or State Level Expert Appraisal Committee (SEAC) or State Level Environment Impact Assessment Authority (SLEIAA):(\$)			
Attached Consent/ Approval of Government Agency (Previous: Referral Letter)			
Letter Number		ENCLOSED	
S.No	Consent /Approval of Government Agency	Attachment Name	File Name
1	State Pollution Control Board	consent	CertificateForWater.pdf
7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:			
If Yes, so Details thereof with Status:			
REFUSED			
INDUSTRIAL USE- Self Declaration			
<input checked="" type="checkbox"/> It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am Aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.			
1. Application Proforma is Subject to Modification from Time to Time.			
2. Application should be submitted to Regional Office.			
Regional Director, Central Ground Water Board North Western Region, Bhujal Bhawan, Plot No. 3B, Sector 27-A, CHANDIGARH, CHANDIGARH, 160019			
3. Incomplete Application will be Summarily Rejected.			
Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.			
4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) through NON TAX RECEIPT PORTAL (https://bharatkosh.gov.in). A receipt will be generated. Please fill in the Transaction Ref No. and Date from the receipt, in print out of application and attach receipt along with hard copy of application.			
Bharatkosh Details:-			
Transaction Ref Number:-			
Dated:-			
Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.			

Attached Files:

1). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	DRAWING	DRAWING.jpg

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found!

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1558/HR/IND/2018

4). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) :
(Refer: 1 (vii))

S.No	Attachment Name	File Name
1	non availability	letter non availability.pdf

5). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

S.No	Attachment Name	File Name
1	WATER FLOW CHART	water flow chart.pdf

6). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

S.No	Attachment Name	File Name
1	hydrogeological	FINE 01.pdf

7). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

S.No	Attachment Name	File Name
1	rain harvesting	DRAWING.jpg

8). Authorization Letter (Previous: Authorization) :

S.No	Attachment Name	File Name
1	authorization	HwmCertiFicate.pdf

10). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

S.No	Attachment Name	File Name
1	test report	report.pdf

11). Extra Attachment :

S.No	Attachment Name	File Name
1	extra	sale tex ragistration.pdf

12). Scanned Industrial Application :

No Attachment Found!

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/1558/HR/IND/2018

Date :

Place :

Name & Signature of the applicant
(With official seal)

Associated User : NARENDRA1

Submitted By User : NARENDRA1

Submission Date : 30/09/2018

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.



bharatkosh.gov.in

Government of India Receipt Portal

RECEIPT

Transaction Ref.No. 0201180001749

Dated: Jan 2 2018 6:17PM

Received from M/S. DENIM ART with Transaction Ref.No. 0201180001749

Dated Jan 2 2018 6:17PM the sum of INR 1000 (One Thousand Only) through Internet based

Online payment in the account of PROCESSING FEE OF FRESH NOC FOR GROUND WATER EXTRACTION, ,

Disclaimer:- This is a system generated electronic receipt, hence no physical signature is required for the purpose of authentication

Printed On: 02-01-2018 06:18:27

Courtesy :- Controller General of Accounts

Phone Number with Area Code	111101		
Mobile Number			
Fax Number	91 031 2522815		
E-Mail	cgwa1_01@bharatkosh.gov.in		
(ii) Select Features of the Industrial Activity: DYEING AND FINISHING OF READYMADE GARMENT			
(iii) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land - Enclose Documents of Ownership / Lease (S)			
Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area			
Open Land	2.00		2.00
Road / Paved Area	403.00		403.00
Roofing area of building/ sheds	607.00		607.00
Total	1012.00		1012.00
(iv) Drainage in the Area (River/ Nala etc)	SEWER		
(v) Source of Availability of Surface Water for Industrial Use (if any - Furnish Details)	NA		
(vi) Average Annual Rainfall in the Area (in mm)	870.00		



Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome DENIMART

Previous Login Date/Time: 22/06/2017 14:35:20 PM, IP Address: 103.83.22.94

Logout

24 18 12 12:36:43 4

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1122/HRAND/2017

1. General Information:

Water Quality: Fresh Water

Application Type Category/ Type of Application: Garment

(i) Name of Industry: DENIMART

(ii) Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) (1)

Address Line 1: 523 D HSIDC BARRI SONPAT

Address Line 2:

Address Line 3:

State: HARYANA

District: SONPAT

Sub-District: GANAJUR

Village/Town: BARI (4)

Area Type: Non-Notified

Area Type Category: Over Exploited

(iii) Communication Address

Address Line 1: 523 D HSIDC BARRI SONPAT

Address Line 2:

Address Line 3:

State: HARYANA

District: SONPAT

Sub-District: GANAJUR

Pincode: 131101

Phone Number with Area Code:

Mobile Number: 919312522818

Fax Number:

E-Mail: vikas_01g@yahoo.com

(iv) Salient Features of the Industrial Activity:
DYING AND FINISHING OF READYMADE GARMENT

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land - Enclose Documents of Ownership / Lease: (1)

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	2.00		2.00
Open Land	403.00		403.00
Road/ Paved Area			403.00
Roofing area of building / sheds	807.00		0
Total	1012.00		807.00

(vi) Drainage in the Area (River/ Nala etc): SEWER

(vii) Source of Availability of Surface Water for Industrial Use (if any - Furnish Details): NA

(viii) Average Annual Rainfall in the Area (in mm): 656.00

<http://www.cgwa-noc.gov.in/ExternalUser/Industrial/ViewReports/INDReportViewer.aspx>

DENIMART
VIKAS101



Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation



Logout

Welcome, DENIMART

Previous Login Date/Time: 03/01/2017 14:50:00 PM, IP Address: 103.82.23.84

Account Details | Activity | Passwords | Change Password | Profile

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1122/HR&ND/2017

1. General Information:

Water Quality: Fresh Water

Application Type Category/ Type of Application: Current

(i) Name of Industry: DENIMART

(ii) Location Details of the Industrial Unit - (Attach Site Plan and Certified Revenue Sketch) (3)

Address Line 1: 523 D HSIIDC BARI SONPAT

Address Line 2:

Address Line 3:

State: HARYANA

District: SONPAT

Sub-District: GANAJUR

Village/Town: Bari (4)

Area Type: Non-Notified

Area Type Category: Over Exploited

(iii) Communication Address

Address Line 1: 523 D HSIIDC BARI SONPAT

Address Line 2:

Address Line 3:

State: HARYANA

District: SONPAT

Sub-District: GANAJUR

Pincode: 131101

Phone Number with Area Code:

Mobile Number: 915312522818

Fax Number:

E-Mail: vikas_101@yahoo.com

(iv) Salient Features of the Industrial Activity: DYEING AND FINISHING OF READYMADE GARMENT

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land - Enclose Documents of Ownership / Lease (3)

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	2.00		2.00
Open Land	463.00		463.00
Road/ Paved Area			453.00
Roofing area of building/ sheds	487.00		0
Total	952.00		952.00
(vi) Drainage in the Area (River/ Nala etc)	SEWER		1012.00
(vii) Source of Availability of Surface Water for Industrial Use (if any - Furnish Details)	NA		
(viii) Average Annual Rainfall in the Area (in mm)	650.00		

11/09/21 New Year - 2021

Dr. Pradeep K/2

LOG BOOK OF EFFLUENT TREATMENT PLANT

Name & Address of Unit : **CHASIS TEX PAB** Gate No. : **500** ... No. : **A/2** Month : **January** 2021

DATE	Flow Meter Reading (KL)		Treated Effluent	pH Meter Reading at outlet	Chemical Consumption		Poly-Electrolyte	Energy Meter		Consumption	Sludge (in Kg)	Signature
	Initial	Final			Limbs	Alum		Initial	Final			
11	1915.863	1921.503	5.640	7.50	4.15	2.15	1500	820	832	12	105	
2	1921.503	1923.173	5.650	7.10	4.15	2.15	1500	832	842	11	105	
3	1923.173	1930.418	5.745	8.10	4.15	2.15	1500	842	852	9	115	
4	1930.418	1930.008	5.690	7.60	4.15	2.15	1500	852	864	12	125	
5	1930.008	1942.508	5.490	7.50	4.15	2.15	1500	864	875	11	125	
6	1942.508	1918.158	5.630	7.50	4.15	2.15	1500	875	886	11	145	
7	1918.158	1925.608	5.650	7.50	4.15	2.15	1500	886	898	12	145	
8	1925.608	1938.708	4.980	7.50	4.15	2.15	1500	898	909	11	105	
9	1938.708	1964.438	5.650	7.10	4.15	2.15	1500	909	919	10	95	
10	1964.438	1930.808	5.650	7.10	4.15	2.15	1500	919	931	11	105	
11	1930.808	1926.538	5.680	7.50	4.15	2.15	1500	931	942	9	85	
12	1926.538	1988.008	5.950	7.40	4.15	2.15	1500	942	951	9	85	
13	1988.008	1991.203	5.925	7.10	4.15	2.15	1500	951	960	12	125	
14	1991.203	1997.233	4.950	7.50	4.15	2.15	1500	960	972	10	95	
15	1997.233	2002.283	5.310	7.10	4.15	2.15	1500	972	982	11	85	
16	2002.283	2008.653	6.110	7.60	4.15	2.15	1500	982	1002	9	105	
17	2008.653	2015.223	5.650	7.10	4.15	2.15	1500	1002	1013	10	125	
18	2015.223	2018.923	5.650	7.10	4.15	2.15	1500	1013	1023	10	145	
19	2018.923	2024.693	5.450	7.50	4.15	2.15	1500	1023	1033	10	145	
20	2024.693	2036.013	6.320	7.10	4.15	2.15	1500	1033	1044	11	105	
21	2036.013	2042.043	5.990	7.10	4.15	2.15	1500	1044	1054	11	105	
22	2042.043	2049.373	5.490	7.40	4.15	2.15	1500	1054	1063	10	105	
23	2049.373	2053.113	5.620	7.40	4.15	2.15	1500	1063	1073	9	105	
24	2053.113	2056.013	6.320	7.10	4.15	2.15	1500	1073	1086	9	105	
25	2056.013	2062.043	5.990	7.10	4.15	2.15	1500	1086	1096	10	105	
26	2062.043	2069.373	5.490	7.40	4.15	2.15	1500	1096	1106	9	105	
27	2069.373	2075.403	6.030	7.10	4.15	2.15	1500	1106	1116	10	105	
28	2075.403	2081.433	6.030	7.10	4.15	2.15	1500	1116	1126	10	105	
29	2081.433	2087.463	6.030	7.10	4.15	2.15	1500	1126	1136	10	105	
30	2087.463	2093.493	6.030	7.10	4.15	2.15	1500	1136	1146	10	105	
31	2093.493	2100.000	6.500	7.10	4.15	2.15	1500	1146	1156	10	105	

PLACE : SONEPAT

ETP OPERATOR

AUTH SIGNATORY

11



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु छूट प्रमाण पत्र)
Certificate of Exemption for Ground Water Withdrawal

Project Name:	Oasis Texfab India		
Project Address:	Plot No. 500 Hsiidc Phase II Barhi Sonipat		
Village:	Bari (4)	Block:	Ganaur
District:	Sonipat	State:	Haryana
Pin Code:			
Communication Address:	Plot No 500 Hsiidc Phase-ii Barhi Sonipat, Ganaur, Sonipat, Haryana - 131101		
Address of CGWB Regional Office :	Central Ground Water Board North Western Region, Bhujal Bhawan, Plot No. 3b, Sector 27-a, Chandigarh, Chandigarh - 160019		

1. Application No.:	21-4/3254/HR/IND/2020	2. Category:	Over Exploited
		(GWRE 2017)	
3. Project Status:	Existing Project	4. Valid From	31/12/2020
5. Ground Water Abstraction Permitted:			
	Fresh Water	Saline Water	Dewatering
	m ³ /day	m ³ /year	m ³ /day
	9.00		

This is to certify that as per information furnished by the applicant, M/s OASIS TEXTFAB INDIA comes under Micro and Small Enterprises category and has ground water withdrawal of less than 10 cum/day. As per S.O. 3289(E) dated 24/09/2020 by Department Of Water Resources, River Development And Ganga Rejuvenation, Guidelines to regulate and control ground water extraction in India, 2020 Micro and small Enterprises drawing ground water less than 10 cum/day are exempted.

The firm is exempted from seeking NOC

This certificate is generated based on information provided by the applicant, CGWA has not verified the claim made by applicant. Any false information furnished by the applicant, shall invite legal action against him/her as per S.O. 3289(E) dated 24/09/2020.

This is an auto generated document & need not to be signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Application for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/3284/HR/IND/2021

1. General Information:			
Water Quality:		Fresh Water	
Application Type Category/ Type of Application:		Textiles	
(i) Name of Industry:		DENIM CRAZE	
(ii) Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$)			
Address Line 1 :		PLOT NO. 550-553 HSIIDC PHASE II BARHI SONIPAT	
Address Line 2 :			
Address Line 3 :			
State:		HARYANA	
District:		SONIPAT	
Sub-District:		GANAUR	
Village/Town:		Bari (4)	
Latitude:		29.103200	
Logitude:		77.043500	
Area Type :		Non-Notified	
Area Type Category :		Over Exploited	
(iii) Communication Address			
Address Line 1:		PLOT NO 550-553 HSIIDC BARHI SONIPAT	
Address Line 2:			
Address Line 3:			
State:		HARYANA	
District:		SONIPAT	
Sub-District:		GANAUR	
Pincode:		131001	
Phone Number with Area Code:			
Mobile Number:		91 9599880868	
Fax Number:			
E-Mail:		denimcraze18@gmail.com	
(iv) Salient Features of the Industrial Activity:			
DYEING AND WASHING OF GARMENTS			
(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :			
Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	240.00		240.00

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Application for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/3284/HR/IND/2021

	Open Land	360.00		360.00
	Road/ Paved Area	800.00		800.00
	Rooftop area of building/ sheds	2200.00		2200.00
	Total	3600.00		3600.00

(vi)	Drainage in the Area (River/ Nala etc) :			
(vii)	Source of Availability of Surface Water for Infrastructure Use (Submit Water Availability / Non Availability Certificate):(\$)			
(viii)	Average Annual Rainfall in the Area (in mm):			
(ix)	Townships / Villages (Within 2km Radius of the Industrial Unit):			
(x)	Whether Ground Water Utilization for:	Existing Industry		
	Date of Commencement Industry:	18/11/2018		
	Date of Expansion :			

2. Details of Water Requirement (Fresh and Recycled Water Usage):
(Please Enclose Water Balance Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i)	Total Water Requirement (a+b+c+d) (m3/day)			
		Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m3/day)				
(a)	Ground Water Requirement (m3/day):	500.00	0.00	500.00
(b)	Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c)	Water Supply from Any Agency (m3/day):	5.00	0.00	5.00
	Total Fresh Water Requirement (a+b+c)(m3/day):	505.00	0.00	505.00
(d)	Recycled Water Usage (m3/day):	0.00	0.00	0.00
	Total Water Requirement : (a+b+c+d)(m3/day)	505.00	0.00	505.00

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Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Application for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/3284/HR/IND/2021

(ii) Breakup of Water Requirement and Usage:						
Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)	
Industrial Activity	500.00	0.00	500.00	300	150000.00	
Residential / Domestic	2.00	0.00	2.00	300	600.00	
Greenbelt Development /Environment Maintenance	2.00	0.00	2.00	300	600.00	
Other Use	1.00	0.00	1.00	300	300.00	
Grand Total	505.00	0.00	505.00		151500.00	

(iii) Breakup of Recycled Water Usage:				
		(m3/day)	(Days)	(m3/year)
(a)	Total Waste Water Generated :	500.00	300	150000.00
(b)	Quantity of Treated Water Available	0.00		
	i). Reuse in Industrial Activity:	0.00	300	0.00
	ii). Reuse in Green Belt Development:	0.00	300	0.00
	iii). Other Uses:	0.00	300	0.00
(c)	Total Treated Water Utilized:	0.00		0.00

Net Ground Water Requirement: 500.00 (m3/day)

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2018	160.00 / 152	120.00	30.00	12 / 300	Submersible Pump	7.00	Yes	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures: 0

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
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Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Application for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/3284/HR/IND/2021

4.	Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition In and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day : (\$)
5.	Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).(\$)
6.	Consent to Operate / Establish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests (MoEF) or State Pollution Control Board(SPCB) or State Level Expert Appraisal Committee(SEAC) or State Level Environment Impact Assessment Authority(SLEIAA):(\$) Attached Consent/ Approval of Government Agency(Previous: Referral Letter) No Attachment Found! Letter Number
7.	Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency: If Yes, so Details thereof with Status:

INDUSTRIAL USE- Self Declaration

I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.

2. Application will be submitted online on website <http://cgwa-noc.gov.in> to following office.

Regional Director, Central Ground Water Board North Western Region, Bhujal Bhawan, Plot No. 3B, Sector 27-A, CHANDIGARH, CHANDIGARH, 160019

3. Incomplete application will be summarily rejected.

Scanned copy of last page of application with signature and seal should be attached at prescribed place before submission of application.

4. Receipt of Processing Fee of Rs. 10000.00/- (Rupees Ten Thousand Only) submitted through NON TAX RECEIPT PORTAL (<https://bharatkosh.gov.in>) should be attached in online application at prescribed place before submission of application.

Bharatkosh Details:-

Bharat Kosh Transaction Ref. No:- 601210008367

Bharat Kosh Transaction Date:- 06/01/2021

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Application for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/3284/HR/IND/2021

5. Hard copy of application required:	No
---------------------------------------	----

Attached Files:

1). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

No Attachment Found!

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found!

4). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) : (Refer: 1 (vii))

S.No	Attachment Name	File Name
1	rla	RLA AND RENT AGREE.pdf

5). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

No Attachment Found!

6). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

No Attachment Found!

7). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

S.No	Attachment Name	File Name
1	cte	Certificate.pdf

8). Authorization Letter (Previous: Authorization) :

No Attachment Found!

10). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

S.No	Attachment Name	File Name
1	test report	testt report.jpeg

11). Extra Attachment :

No Attachment Found!

12). Scanned Industrial Application :

No Attachment Found!

13). Bharat Kosh Reciept (Porcessing Fee):

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Application for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/3284/HR/IND/2021

S.No	Attachment Name	File Name
1	dd	DD FOR NOC.pdf

14). Application with Signature and Seal:

S.No	Attachment Name	File Name
1	undertaking	DECLERATION.pdf

Date :

Name & Signature of the applicant

Place :

(With official seal)

Associated User : DENIMCRAZE9

Submitted By User : DENIMCRAZE9

Submission Date : 06/01/2021

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

Annexure R/11

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/1306/HR/IND/2017

1. General Information:

- Water Quality: Fresh Water
- Application Type Category/ Type of Application: Textiles
- (i) Name of Industry: NEW GARMENTS
- (ii) Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$)
- Address Line 1 : PLOT NO. 200 HSIIDC BARHI SONIPAT
- Address Line 2 :
- Address Line 3 :
- State: HARYANA
- District: SONIPAT
- Sub-District: GANAUR
- Village/Town: Bari (4)
- Latitude:
- Logitude:
- Area Type : Non-Notified
- Area Type Category : Over Exploited
- (iii) Communication Address
- Address Line 1: PLOT NO. 200 HSIIDC BARHI SONIPAT
- Address Line 2:
- Address Line 3:
- State: HARYANA
- District: SONIPAT
- Sub-District: GANAUR
- Pincode: 131001
- Phone Number with Area Code:
- Mobile Number: 91 9896551023
- Fax Number:
- E-Mail: manoj23verma@live.com
- (iv) Salient Features of the Industrial Activity:
WASHING OF GARMENTS
- (v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	0.00	0.00	0.00
Open Land	1080.00	0.00	1080.00

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1306/HR/IND/2017

Road/ Paved Area	0.00	0.00	0.00
Rooftop area of building/ sheds	720.00	0.00	720.00
Total	1800.00	0.00	1800.00
(vi) Drainage in the Area (River/ Nala etc) :	HSI IDC BARHI		
(vii) Source of Availability of Surface Water for Infrastructure Use (Submit Water Availability / Non Availability Certificate):(\$)	HSI IDC BARHI		
(viii) Average Annual Rainfall in the Area (in mm):	700.00		
(ix) Townships / Villages (Within 2km Radius of the Industrial Unit):	WITHIN VILLAGE 2 K M		
(x) Whether Ground Water Utilization for:	Existing Industry		
Date of Commencement Industry:	16/11/2011		
Date of Expansion :			

2. Details of Water Requirement (Fresh and Recycled Water Usage):

(Please Enclose Water Balance Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m3/day)

	Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m3/day)			
(a) Ground Water Requirement (m3/day):	86.00	0.00	86.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	2.00	0.00	2.00
Total Fresh Water Requirement (a+b+c)(m3/day):	88.00	0.00	88.00
(d) Recycled Water Usage (m3/day):	0.00	0.00	0.00
Total Water Requirement : (a+b+c+d)(m3/day)	88.00	0.00	88.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	85.00	0.00	85.00	300	25500.00
Residential / Domestic	1.00	0.00	1.00	300	300.00
Greenbelt Development /Environment Maintenance	2.00	0.00	2.00	300	600.00
Other Use	0.00	0.00	0.00	0	0.00
Grand Total	88.00	0.00	88.00		26400.00

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1306/HR/IND/2017

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	85.00	300	25500.00
(b) Quantity of Treated Water Available	0.00		
i). Reuse in Industrial Activity:	0.00	300	0.00
ii). Reuse in Green Belt Development:	1.00	300	300.00
iii). Other Uses:	2.00	0	0.00
(c) Total Treated Water Utilized:	3.00		300.00
Net Ground Water Requirement:	86.00 (m3/day)		

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2011	45.00 / 125	40.00	13.00	6 / 300	Submersible Pump	5.00	Yes	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2020	50.00 / 125	45.00	13.00	5 / 300	Submersible Pump	5.00	Yes	Yes / FOR STAND BY PURPOSE

4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day : (\$)

DETAIL ENCLOSED

5. Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).(\$)

DETAIL ENCLOSED

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1306/HR/IND/2017

6. Consent to Operate / Establish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests (MoEF) or State Pollution Control Board (SPCB) or State Level Expert Appraisal Committee (SEAC) or State Level Environment Impact Assessment Authority (SLEIAA): (\$)

Attached Consent/ Approval of Government Agency (Previous: Referral Letter)
Letter Number

S.No	Consent /Approval of Government Agency	Attachment Name	File Name
1	State Pollution Control Board	NOC FROM HSPCB	CTE GRANTED.pdf

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:
If Yes, so Details thereof with Status:

INDUSTRIAL USE- Self Declaration

- I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.
2. Application will be submitted online on website <http://cgwa-noc.gov.in> to following office.

Regional Director, Central Ground Water Board North Western Region, Bhujal Bhawan, Plot No. 3B, Sector 27-A, CHANDIGARH, CHANDIGARH, 160019

3. Incomplete application will be summarily rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Receipt of Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) submitted through NON TAX RECEIPT PORTAL (<https://bharatkosh.gov.in>) should be attached in online application at prescribed place before submission of application.

Bharatkosh Details:-

Bharat Kosh Transaction Ref. No:-

Bharat Kosh Transaction Date:-

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

5. Hard copy of application required: Yes

Attached Files:

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1306/HR/IND/2017

1). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	SITE PLAN	SITE PLAN PDF.pdf

2). Certified Revenue Sketch : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	RE ALLOTMENT	re-allotment pdf.pdf

3). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found!

4). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) :
(Refer: 1 (vii))

No Attachment Found!

5). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

No Attachment Found!

6). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

No Attachment Found!

7). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

S.No	Attachment Name	File Name
1	RAINWATER HARVESTING	RAINHARVESTINNG PDF.pdf

8). Authorization Letter (Previous: Authorization) :

No Attachment Found!

10). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

S.No	Attachment Name	File Name
1	CONSENT	COMSENT .pdf

11). Extra Attachment :

S.No	Attachment Name	File Name
1	NOC HSPCB	CTE GRANTED.pdf

12). Scanned Industrial Application :

No Attachment Found!

13). Bharat Kosh Reciept (Porcessing Fee):

No Attachment Found!

14). Application with Signature and Seal:

No Attachment Found!

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/1306/HR/IND/2017

Date :

Place :

Name & Signature of the applicant
(With official seal)

Associated User : NEWGARMENTS01

Submitted By User : NEWGARMENTS01

Submission Date : 30/12/2017

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1185/HR/IND/2017

1. General Information:

Water Quality: Fresh Water

Application Type Category/ Type of Application: Textiles

(i) Name of Industry: JYOTI DHAGA UDYOG PVT. LTD.

(ii) Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$)

Address Line 1 : PLOT NO. 406 HSIIDC BARHI SONIPAT

Address Line 2 :

Address Line 3 :

State: HARYANA

District: SONIPAT

Sub-District: GANAUR

Village/Town: Bari (4)

Latitude:

Logitude:

Area Type : Non-Notified

Area Type Category : Over Exploited

(iii) Communication Address

Address Line 1: PLOT NO.406 HSIIDC BARHI SONIPAT

Address Line 2:

Address Line 3:

State: HARYANA

District: SONIPAT

Sub-District: GANAUR

Pincode: 131001

Phone Number with Area Code:

Mobile Number: 91 9896551023

Fax Number:

E-Mail: manoj23verma@live.com

(iv) Salient Features of the Industrial Activity:

DYEING OF YARN

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	0.00	0.00	0.00
Open Land	746.00	0.00	746.00

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1185/HR/IND/2017

Road/ Paved Area	0.00	0.00	0.00
Rooftop area of building/ sheds	1054.00	0.00	1054.00
Total	1800.00	0.00	1800.00

- (vi) Drainage in the Area (River/ Nala etc) : HSIIDC BARHI
- (vii) Source of Availability of Surface Water for Infrastructure Use (Submit Water Availability / Non Availability Certificate):(\$)
HSIIDC BARHI
- (viii) Average Annual Rainfall in the Area (in mm): 700.00
- (ix) Townships / Villages (Within 2km Radius of the Industrial Unit): VILLAGE BARHI WITHIN 2 K M
- (x) Whether Ground Water Utilization for: Existing Industry
Date of Commencement Industry: 20/08/2008
Date of Expansion :

2. Details of Water Requirement (Fresh and Recycled Water Usage):
(Please Enclose Water Balance Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m3/day)

	Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m3/day)			
(a) Ground Water Requirement (m3/day):	27.00	0.00	27.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	3.00	0.00	3.00
(c) Water Supply from Any Agency (m3/day):	2.00	0.00	2.00
Total Fresh Water Requirement (a+b+c)(m3/day):	32.00	0.00	32.00
(d) Recycled Water Usage (m3/day):	10.00	0.00	10.00
Total Water Requirement : (a+b+c+d)(m3/day)	42.00	0.00	42.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	25.00	0.00	25.00	300	7500.00
Residential / Domestic	0.00	0.00	0.00	0	0.00
Greenbelt Development /Environment Maintenance	0.00	0.00	0.00	0	0.00
Other Use	17.00	0.00	17.00	300	5100.00
Grand Total	42.00	0.00	42.00		12600.00

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1185/HR/IND/2017

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	25.00	300	7500.00
(b) Quantity of Treated Water Available	10.00		
i). Reuse in Industrial Activity:	0.00	300	0.00
ii). Reuse in Green Belt Development:	0.00	0	0.00
iii). Other Uses:	10.00	300	3000.00
(c) Total Treated Water Utilized:	10.00		3000.00
Net Ground Water Requirement:	27.00 (m3/day)		

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures:

1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2008	45.00 / 125	35.00	13.00	3 / 300	Submersible Pump	5.00	Yes	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures:

1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2020	45.00 / 125	40.00	13.00	3 / 300	Submersible Pump	3.00	Yes	No / -

4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day : (\$)

DETAIL ENCLOSED

5. Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the

Industrial Unit Premises, then provide NOC from the Concern Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).(\$)

DETAIL ENCLOSED

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/1185/HR/IND/2017

6. Consent to Operate / Estabilish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests (MoEF) or State Pollution Control Board(SPCB) or State Level Expert Appraisal Committee(SEAC) or State Level Environment Impact Assessment Authority(SLEIAA):(\$)

Attached Consent/ Approval of Government Agency(Previous: Referral Letter)

Letter Number

S.No	Consent /Approval of Government Agency	Attachment Name	File Name
1	State Pollution Control Board	POLLUITON NOC	pollution noc 001.jpg

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:

If Yes, so Details thereof with Status:

INDUSTRIAL USE- Self Declaration

- I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.
2. Application will be submitted online on website <http://cgwa-noc.gov.in> to following office.

Regional Director,Central Ground Water Board North Western Region, Bhujal Bhawan, Plot No. 3B, Sector 27-A, CHANDIGARH, CHANDIGARH, 160019

3. Incomplete application will be summarily rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) in the form of Demand Draft drawn in Favour of PAO, CGWB and Payable at Faridabad, Haryana.

Demand Draft Details:-

D.D. No. _____ Dated : _____
Bank Name: _____ Amount: _____

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

5. Hard copy of application required: Yes

Attached Files:

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1185/HR/IND/2017

1). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	SITE PLAN	drawing 1.pdf

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found!

4). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) :
(Refer: 1 (vii))

No Attachment Found!

5). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

No Attachment Found!

6). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

No Attachment Found!

7). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

S.No	Attachment Name	File Name
1	RAIN WATER	drawing 2.pdf

8). Authorization Letter (Previous: Authorization) :

No Attachment Found!

10). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

S.No	Attachment Name	File Name
1	CONSENT	ORDER ASSISMENT.pdf

11). Extra Attachment :

No Attachment Found!

12). Scanned Industrial Application :

No Attachment Found!

13). Bharat Kosh Reciept (Porcessing Fee):

No Attachment Found!

14). Application with Signature and Seal:

No Attachment Found!

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1185/HR/IND/2017

Date :

Name & Signature of the applicant

Place :

(With official seal)

Associated User : HARISHSINGH

Submitted By User : HARISHSINGH

Submission Date : 26/07/2017

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.



सत्यमेव जयते

Welcome : RAMPAL01

Previous Login Date Time: 13/07/2017 22:38:05 PM , IP Address: 171.48.123.2



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Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation

Application for Issue of NOC to Abstract Ground Water (NOCAP)

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 Ministry of Water Resources, River Development and Ganga Rejuvenation
 Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1062/HR/IND/2017

1. General Information:

Water Quality:	Fresh Water		
Application Type Category/ Type of Application:	Textiles		
(i) Name of Industry:	SONU ENTERPRISES		
(ii) Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) (\$)			
Address Line 1 :	PLOT NO. 358 HSIIDC BARHI SONIPAT		
Address Line 2 :			
Address Line 3 :			
State:	HARYANA		
District:	SONIPAT		
Sub-District:	GANAUR		
Village/Town:	Bari (4)		
Area Type :	Non-Notified		
Area Type Category :	Over Exploited		
(iii) Communication Address			
Address Line 1:	PLOT NO. 358 HSIIDC BARHI SONIPAT		
Address Line 2:			
Address Line 3:			
State:	HARYANA		
District:	SONIPAT		
Sub-District:	GANAUR		
Pincode:	131001		
Phone Number with Area Code:			
Mobile Number:	91 8826955366		
Fax Number:			
E-Mail:	rampalbajrah@gmail.com		
(iv) Salient Features of the Industrial Activity:			
WASHING AND DYEING OF GARMENTS			
(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land : Enclose Documents of Ownership / Lease: (\$)			
Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	0.00	0.00	0.00
Open Land	607.00	0.00	607.00
Road/ Paved Area	0.00	0.00	0.00
Rooftop area of building/ sheds	405.50	0.00	405.50
Total	1012.50	0.00	1012.50
(vi) Drainage in the Area (River/ Nala etc) :		HSIIDC BARHI	
(vii) Source of Availability of Surface Water for Industrial Use (if any - Furnish Details):		HSIIDC BARHI	
(viii) Average Annual Rainfall in the Area (in mm):		800.00	

(ix) Townships / Villages (Within 2km Radius of the Industrial Unit): VILLAGE BARHI WITHIN 2 K M

(x) Whether Ground Water Utilization for: Existing Industry

Date of Commencement Industry: 10/06/2006

Date of Expansion :

2. Details of Water Requirement (Fresh and Recycled Water Usage):
(Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m3/day)

	Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m3/day)			
(a) Ground Water Requirement (m3/day):	330.00	0.00	330.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	2.00	0.00	2.00
Total Fresh Water Requirement (a+b+c)(m3/day):	332.00	0.00	332.00
(d) Recycled Water Usage (m3/day):	0.00	0.00	0.00
Total Water Requirement : (a+b+c+d)(m3/day)	332.00	0.00	332.00

14/07/2017 11:09 AM

Page 1 of 3



Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation



Application for Issue of NOC to Abstract Ground Water (NOCAP)

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Government of India
 Central Ground Water Authority (CGWA)
 Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)
Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/1062/HR/IND/2017

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	300.00	0.00	300.00	300	90000.00
Residential / Domestic	5.00	0.00	5.00	300	1500.00
Greenbelt Development / Environment Maintenance	10.00	0.00	10.00	300	3000.00
Other Use	17.00	0.00	17.00	300	5100.00
Grand Total	332.00	0.00	332.00		99600.00

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	300.00	300	90000.00
(b) Quantity of Treated Water Available	0.00		
i), Reuse in Industrial Activity:	0.00	300	0.00
ii), Reuse in Green Belt Development:	0.00	300	0.00
iii), Other Uses:	17.00	300	5100.00
(c) Total Treated Water Utilized:	17.00		5100.00
Net Ground Water Requirement:	330.00 (m3/day)		

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth(Meter) / Diameter(m)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours(Day) / Days(Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Tubewell / 2008	40.00 / 125	35.00	36.00	8 / 300	Submersible Pump	15.00	Yes	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours(Day) / Days(Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2020	50.00 / 125	45.00	36.00	8 / 300	Submersible Pump	15.00	Yes	No / -

4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day and / or having a Land Area of Greater Than 2 Ha.- (\$)
DETAIL ENCLOSED

5. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the

6. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already implemented, details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal).- (\$)
DETAIL ENCLOSED

6. Copy of Referral Letter seeking NOC from CGWA from Central Pollution Control Board / State Pollution Control Board / Bureau of Indian Standards / Ministry of Environment and Forests / Other Central / State Agencies shall be Annexed.- (\$)

Attached Referral Letter

S.No	Attached Referral Letter	Attachment Name	File Name
1	State Pollution Control Board	CTO	CertificateForWater.pdf

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:

If Yes, so Details thereof with Status:

INDUSTRIAL USE- Self Declaration

It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am Aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.

1. Application Proforma is Subject to Modification from Time to Time.

2. Application should be submitted to Regional Office.

Regional Director, Central Ground Water Board North Western Region, Bhujal Bhawan, Plot No. 3A, Sector 27-B, CHANDIGARH, CHANDIGARH, 160019

3. Incomplete Application will be Summarily Rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) in the form of Demand Draft drawn in Favour of PAO, CGWB and Payable at Faridabad, Haryana.

Demand Draft Details:-

D.D. No.

Dated :

Bank Name:

Amount:

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

14/07/2017 11:10 AM

Page 2 of 3



सर्वयोग जयते

Welcome : RAMPAL01

Previous Login Date Time: 13/07/2017 22:38:05 PM , IP Address: 171.48.123.2



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Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation

Application for Issue of NOC to Abstract Ground Water (NOCAP)

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Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/1062/HR/IND/2017

Attached Files:

1). Site Plan ; (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	SITE PLAN	PHYSICAL POSSESSION LETTER.pdf

2). Certified Revenue Sketch : (Refer: 1 (ii))
No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (v))
No Attachment Found!

4). Source of Availability of Surface Water : (Refer: 1 (vii))
No Attachment Found!

5). Enclose Flow Chart of Activity and Requirement of Water: (Refer: 2)
No Attachment Found!

6). Groundwater Availability Report : (Refer: 4)
No Attachment Found!

7). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 5)

S.No	Attachment Name	File Name
1	RAINWATER	cept.pdf

8). Authorization :
No Attachment Found!

10). Non-Polluting Effluent :

S.No	Attachment Name	File Name
1	NON POLLUTING	WATER CONNECTION.jpg

11). Extra Attachment :
No Attachment Found!

12). Scanned Industrial Application :
No Attachment Found!

Date :
Place :

Name & Signature of the applicant
(With official seal)

Associated User : RAMPAL01
Submitted By User : RAMPAL01
Submission Date : 11/07/2017

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

14/07/2017 11:11 AM

Page 3 of 3

Annexure R-14

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/1560/HR/IND/2018

1. General Information:

Water Quality: Fresh Water
Application Type Category/ Type of Application: Textiles
(i) Name of Industry: GEE ARR THREAD PVT. LTD.
(ii) Location Details of the Industrial Unit- (Attach Approved Site Plan with Location Map) (\$)
Address Line 1 : PLOT NO-655 HSIIDC PHASE II BARHI SONIPAT
Address Line 2 :
Address Line 3 :
State: HARYANA
District: SONIPAT
Sub-District: GANAUR
Village/Town: Bari (4)
Latitude: 29.000000
Logitude: 77.000000
Area Type : Non-Notified
Area Type Category : Over Exploited

(iii) Communication Address

Address Line 1: PLOT NO 655, PHASE II HSIIDC BARHI SONIPAT
Address Line 2:
Address Line 3:
State: HARYANA
District: SONIPAT
Sub-District: GANAUR
Pincode: 131001
Phone Number with Area Code: 91 9896551023
Mobile Number: 91 9896551023
Fax Number:
E-Mail: mradhikaassociates@gmail.com

(iv) Salient Features of the Industrial Activity:

WASHING AND DYING OF YARN

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land :

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	0.00	0.00	0.00
Open Land	607.00	0.00	607.00

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Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1560/HR/IND/2018

Road/ Paved Area	0.00	0.00	0.00
Rooftop area of building/ sheds	405.00	0.00	405.00
Total	1012.00	0.00	1012.00
(vi) Drainage in the Area (River/ Nala etc) :	HSIIDC BARHI		
(vii) Source of Availability of Surface Water for Infrastructure Use (Submit Water Availability / Non Availability Certificate):(\$)	HSIIDC BARHI		
(viii) Average Annual Rainfall in the Area (in mm):	700.00		
(ix) Townships / Villages (Within 2km Radius of the Industrial Unit):	VILLAGE BARHI WITHIN 2KM		
(x) Whether Ground Water Utilization for:	Existing Industry		
Date of Commencement Industry:	21/06/2010		
Date of Expansion :			

2. Details of Water Requirement (Fresh and Recycled Water Usage):

(Please Enclose Water Balance Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m3/day)

	Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m3/day)			
(a) Ground Water Requirement (m3/day):	150.00	0.00	150.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	2.00	0.00	2.00
Total Fresh Water Requirement (a+b+c)(m3/day):	152.00	0.00	152.00
(d) Recycled Water Usage (m3/day):	0.00	0.00	0.00
Total Water Requirement : (a+b+c+d)(m3/day)	152.00	0.00	152.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	145.00	0.00	145.00	300	43500.00
Residential / Domestic	1.00	0.00	1.00	300	300.00
Greenbelt Development /Environment Maintenance	1.00	0.00	1.00	300	300.00
Other Use	5.00	0.00	5.00	300	1500.00
Grand Total	152.00	0.00	152.00		45600.00

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(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	100.00	300	30000.00
(b) Quantity of Treated Water Available	0.00		
i). Reuse in Industrial Activity:	0.00	300	0.00
ii). Reuse in Green Belt Development:	0.00	300	0.00
iii). Other Uses:	7.00	300	2100.00
(c) Total Treated Water Utilized:	7.00		2100.00
Net Ground Water Requirement:	150.00 (m3/day)		

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2010	45.00 / 125	40.00	13.00	10 / 300	Submersible Pump	5.00	Yes	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures: 1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2020	50.00 / 125	45.00	13.00	10 / 300	Submersible Pump	5.00	Yes	No / -

4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day : (\$)

DETAIL ENCLOSED

5. Details of Rainwater Harvesting and Artificial Recharge Measures Proposed / Implemented. If Ground Water Recharge outside the

Industrial Unit Premises, then provide NOC from the Concern Authority / Agency if Already implemented, details may be furnished. (Attach Rainwater Harvesting /Artificial Recharge Proposal).(\$)

DETAIL ENCLOSED

Government of India
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Department of Water Resources, River Development and Ganga Rejuvenation
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(Application For New NOC)**

Application Number : 21-4/1560/HR/IND/2018

6. Consent to Operate / Estabilish / Approval Letter from Statutory Bodies viz Ministry of Environment & Forests (MoEF) or State Pollution Control Board(SPCB) or State Level Expert Appraisal Committee(SEAC) or State Level Environment Impact Assessment Authority(SLEIAA):(\$)

Attached Consent/ Approval of Government Agency(Previous: Referral Letter)

Letter Number

ENCLOSED

S.No	Consent /Approval of Government Agency	Attachment Name	File Name
1	State Pollution Control Board	CONSENT	CommonCtoCertificate.pdf

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:

If Yes, so Details thereof with Status:

REFUSED

INDUSTRIAL USE- Self Declaration

- I hereby certify that the data and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data / information submitted is found to be false or misleading at any stage, the application will be rejected outright.

I hereby declare that all the mandatory documents prescribed in the application form have been uploaded and no blank /irrelevant documents have been uploaded. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.

I hereby undertake that in case any environmental compensation/ penalty is imposed on the firm by any statutory authority, I shall comply with the decision of such authority.

1. Application proforma is subject to modification from time to time.
2. Application will be submitted online on website <http://cgwa-noc.gov.in> to following office.

Regional Director,Central Ground Water Board North Western Region, Bhujal Bhawan, Plot No. 3B, Sector 27-A, CHANDIGARH, CHANDIGARH, 160019

3. Incomplete application will be summarily rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Reciept of Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) submitted through NON TAX RECEIPT PORTAL (<https://bharatkosh.gov.in>) should be attached in online application at prescribed place before submission of application.

Bharatkosh Details:-

Bharat Kosh Transaction Ref. No:-

Bharat Kosh Transaction Date:-

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

5. Hard copy of application required: Yes

Attached Files:

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
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(Application For New NOC)**

Application Number : 21-4/1560/HR/IND/2018

1). Site Plan with Location Map (Previous: Site Plan) : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	SITE PLAN	SITE PLANT.pdf

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found!

4). Source Water Availability/Non-availability Certificate(Previous: Source of Availability of Surface Water) :
(Refer: 1 (vii))

S.No	Attachment Name	File Name
1	NON AVAILABILITY	gr thread NON AVAILABILITY.pdf

5). Water Balance Flow Chart (Previous: Enclose Flow Chart of Activity and Requirement of Water): (Refer: 2)

S.No	Attachment Name	File Name
1	WATER BALANCE FLOW CHART	Flow Chart.pdf

6). Hydrogeological Report(Previous: Groundwater Availability Report) : (Refer: 4)

S.No	Attachment Name	File Name
1	HYDROGEOLOGICAL REPORT	LAYOUT PLANT.pdf

7). Rain Water Harvesting/Artificial Recharge proposal(Previous: Details of Rainwater Harvesting / Artificial Recharge Measures) : (Refer: 5)

S.No	Attachment Name	File Name
1	RAIN WATER HARVESTING	RAIN HARVESTING.pdf

8). Authorization Letter (Previous: Authorization) :

S.No	Attachment Name	File Name
1	AUTHORIZATION LETTER	board of resolution_1.jpg

10). Ground Water Quality Report(Previous: Non-Polluting Effluent) :

S.No	Attachment Name	File Name
1	GROUND WATER QUALITY	ANALYSIS REPORT 2.jpg

11). Extra Attachment :

S.No	Attachment Name	File Name
1	EXTRA ATTACHMENT	COMPANY PAN CARD.pdf

12). Scanned Industrial Application :

No Attachment Found!

13). Bharat Kosh Reciept (Porcessing Fee):

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
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**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/1560/HR/IND/2018

No Attachment Found!

14). Application with Signature and Seal:

No Attachment Found!

Date :

Name & Signature of the applicant

Place :

(With official seal)

Associated User : RAJIV01

Submitted By User : RAJIV01

Submission Date : 30/09/2018

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

Status of Action taken against the units not obtained permission from CGWA. Annexure-15 R/15

Sr. No	Name and Address of Units	Notice issued to the unit	Reply submitted by the unit	Status of application submitted to CGWA	Action Taken
1	M/s Shivam Enterprises, Plot No. 274, Ph-I HSIIDC, Barhi, Sonipat	25.01.2021	09.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1742/HR/IND/2019 on 22.09.2019	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3700-3702 dated 03.03.2021 to levy environment compensation of Rs. 74,88,000/- and to seal the borewell provided by the unit.
2	Addingo Knit Creations, Plot No. 217, Ph-I HSIIDC, Barhi, Sonipat	25.01.2021	27.02.2021	The unit has submitted application to CGWA vide application no. 21-4/2928/HR/IND/2020.	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3712-3714 dated 03.03.2021 to levy environment compensation of Rs. 08,67,24,000/- and to seal the borewell provided by the unit.
3	Vihan Industries, Plot No 210, Ph-I HSIIDC, Barhi, Sonipat	25.01.2021	08.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1027/HR/IND/2017 on 09.07.2017.	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3706-3708 dated 03.03.2021 to



					levy environment compensation of Rs. 81,39,600/- and to seal the borewell provided by the unit.
4	Spectrum Washing, Plot No. 130, Ph-II, HSIIDC, Barhi, Sonipat	25.01.2021	12.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1567/HR/IND/2018 on 17.11.2020.	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3703-3705 dated 03.03.2021 to levy environment compensation of Rs. 05,22,72,000/- and to seal the borewell provided by the unit.
5	Anand Knit, Plot No. 650-651, Ph-II, HSIIDC, Barhi, Sonipat	25.01.2021	08.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1540/HR/IND/2018 on 29.09.2018.	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3715-3717 dated 03.03.2021 to levy environment compensation of Rs.76,91,200/- and to seal the borewell provided by the unit.
6	Shadex Creations, Plot No 661, Ph-II, HSIIDC, Barhi, Sonipat	25.01.2021	18.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1130/HR/IND/2017	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3736-38 dated 03.03.2021 to

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					levy environment compensation of Rs. 15,17,30,400/- and to seal the borewell provided by the unit.
7	Colour Zone, Plot No 598, Ph-II, HSIIDC, Barhi, Sonipat	25.01.2021	01.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1407/HR/IND/2018	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3739-41 dated 03.03.2021 to levy environment compensation of Rs.65,60,640/- and to seal the borewell provided by the unit.
8	M.S Creations, Plot No. 561, Ph-II, HSIIDC, Barhi, Sonipat	25.01.2021	18.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1131/HR/IND/2017	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3742-44 dated 03.03.2021 to levy environment compensation of Rs. 2,86,07,040/- and to seal the borewell provided by the unit.
9	Tabi Creations, Plot No 540, Ph-II, HSIIDC, Barhi, Sonipat	25.01.2021	10.02.2021	The unit has submitted application to CGWA vide application no. 21-4/2394/HR/IND/2019 on 30.09.2019	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3745-47 dated

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					03.03.2021 to levy environment compensation of Rs. 5,44,32,000/- and to seal the borewell provided by the unit.
10	M.K Dyeing, Plot No 98-99, HSIIDC, Barhi, Sonipat	25.01.2021	10.02.2021	The unit has submitted application to CGWA vide application no. 21-4/957/HR/IND/2017 on 19.03.2018.	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No.3748-50 dated 03.03.2021 to levy environment compensation of Rs 01,22,40,000/- and to seal the borewell provided by the unit.
11	Flora Dyeing House, Plot No 392, Ph-I, HSIIDC, Barhi, Sonipat	25.01.2021	18.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1981/HR/IND/2019	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3718-3720 dated 03.03.2021 to levy environment compensation of Rs. 8,68,32,000/- and to seal the borewell provided by the unit.
12	Shri Sidhi Vinayak Tex Colour, Plot No. 495, Ph-II, HSIIDC, Barhi, Sonipat	25.01.2021	08.02.2021	The unit has submitted application to CGWA vide	Recommendation has been sent to Deputy Commissioner,



				application no. 21-4/970/HR/IND/2017 on 20.06.2017.	Sonipat vide this office letter No. 3721-23 dated 03.03.2021 to levy environment compensation of Rs. 8,70,48,000/- and to seal the borewell provided by the unit.
13	Fine Dyeing, Plot No. 400-401, HSIIDC, Barhi, Sonipat	25.01.2021	08.02.2021	The unit has submitted application to CGWA vide application no. 21-4/3262/HR/IND/2020 on 31.12.2020.	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3751-53 dated 03.03.2021 to levy environment compensation of Rs. 2,23,20,000/- and to seal the borewell provided by the unit.
14	Denim Art, Plot No. 523 D, Phase-II, HSIIDC, Barhi, Sonipat	25.01.2021	22.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1122/HR/IND/2017	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3754-56 dated. 03.03.2021 to levy environment compensation of Rs.60,48,640/- and to seal the borewell provided by the unit.
15	M/s Denimo Design Washing Pvt. Ltd, Plot No 381, Ph-I HSIIDC, Barhi,	25.01.2021	03.03.2021	The unit has submitted application to	Recommendation has been sent to Deputy

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	Sonipat			CGWA vide application no. 21-4/2932/HR/IND/2020	Commissioner, Sonipat vide this office letter No. 3757-59 dated 03.03.2021 to levy environment compensation of Rs. 05,70,240/- and to seal the borewell provided by the unit.
16	Oasis Texfab, Plot No. 500, Ph-II, HSIIDC, Barhi, Sonipat	25.01.2021	08.02.2021	The unit has submitted application to CGWA vide application no. 21-4/3254/HR/IND/2020	The unit had obtained exemption from CGWA.
17	Denim Craze, Plot No. 550-553, Ph-II, HSIIDC, Barhi, Sonipat	25.01.2021	18.02.2021	The unit has submitted application to CGWA vide application no. 21-4/3284/HR/IND/2021 on 06.01.2021	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3760-62 dated 03.03.2021 to levy environment compensation of Rs. 04,05,41,520/- and to seal the borewell provided by the unit.
18	New Garment, Plot No. 200, HSIIDC, Barhi, Sonipat	25.01.2021	19.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1306/HR/IND/2017 on 30.12.2017.	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3724-26 dated 03.03.2021 to levy environment compensation of Rs.

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					03,18,05,400/- and to seal the borewell provided by the unit.
29	Modern Dyeing Pvt. Ltd., Plot No. 527, phase II, HSIIDC, Indl. Estate, Barhi, Sonipat	25.01.2021	18.02.2021	The unit has submitted application to CGWA vide application no. 21-4/989/HR/IND/2017	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3727-29 dated 03.03.2021 to levy environment compensation of Rs. 17,89,17,120/- and to seal the borewell provided by the unit.
20	M/s Jyoti Dhaga Udyog Plot No. 406-417, Phase-1, HSIIDC, Barhi, Sonipat	25.01.2021	08.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1185/HR/IND/2017 on 26.07.2017	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3763-65 dated 03.03.2021 to levy environment compensation of Rs. 38,88,000/- and to seal the borewell provided by the unit.
21	Nutex Knit Fab, Plot No. 35, Phase-1, HSIIDC, Barhi, Sonipat	25.01.2021	08.02.2021	The unit has submitted application to CGWA vide application no. 21-4/1586/HR/IND/2018 on 02.10.2018	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No.3697-99 dated 03.03.2021 to levy environment

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						compensation of Rs. 73,44,000/- and to seal the borewell provided by the unit.
22	Sonu Enterprises, Plot No. 358, Ph-1, HSIIDC, Barhi, Sonipat	25.01.2021	10.02.2021	The unit has submitted application to CGWA vide application no. 21-4/2173/HR/IND/2019 on 18.03.2020		Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3766-68 dated 03.03.2021 to levy environment compensation of Rs. 6,50,16,000/- and to seal the borewell provided by the unit.
23	Gee AAR Thread, Plot no. 665, Ph-2, HSIIDC, Barhi, Sonipat	25.01.2021	---	The unit has submitted application to CGWA vide application no. 21-4/1560/HR/IND/2018		The unit is lying closed
24	Magnet Industries, Plot No. 230, Ph-1, HSIIDC, Barhi, Sonipat	25.01.2021	--	--		The unit is lying closed
25	Shivam Fab, Plot No. 281, Ph-1, HSIIDC, Barhi, Sonipat	25.01.2021	--	--		The unit is lying closed
26	Generous Textile, Plot No. 383, Ph-1 HSIIDC, Barhi, Sonipat	25.01.2021	Reply not submitted	Not submitted application to CGWA.		Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3773 dated 04.03.2021 to levy environment

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					compensation of Rs.71,01,120/- and to seal the borewell provided by the unit.
27	Sidhi Vinayak Apparel, Plot No. 473D, Ph-2, HSIIDC, Barhi, Sonipat	25.01.2021	18.02.2021	The unit has submitted application to CGWA vide application no. 21-4/2919/HR/IND/2020	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3730-32 dated 03.03.2021 to levy environment compensation of Rs. 43,16,000/- and to seal the borewell provided by the unit.
28	Supreme Fashion, Plot No. 524D, 524E, Phase-2, HSIIDC, Barhi, Sonipat	25.01.2021	19-02-2021	The unit has submitted application to CGWA vide application no. 21-4/2347/HR/IND/2019 on 30.09.2019	Recommendation has been sent to Deputy Commissioner, Sonipat vide this office letter No. 3733-35 dated 03.03.2021 to levy environment compensation of Rs. 25,07,920/- and to seal the borewell provided by the unit.

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DAILY OUTLET FLOW RECORD						
SITE- 16 MLD CETP, BARHI (SONEPAT)						
MONTH - JAN- 2021						
SR.NO.	DATE	TIME	TOTAL FLOW (IN M ³)	FLOW RATE (M ³ /HRS.)	FLOW (IN MLD)	REMARK
1	01-Jan-21	12:00 AM	2008188	585	14.041	
2	02-Jan-21	12:00 AM	2022229	512	12.282	
3	03-Jan-21	12:00 AM	2034511	541	12.992	
4	04-Jan-21	12:00 AM	2047503	453	10.880	
5	05-Jan-21	12:00 AM	2058383	537	12.877	
6	06-Jan-21	12:00 AM	2071260	367	8.807	
7	07-Jan-21	12:00 AM	2080067	418	10.032	
8	08-Jan-21	12:00 AM	2090099	448	10.751	
9	09-Jan-21	12:00 AM	2100850	488	11.711	
10	10-Jan-21	12:00 AM	2112561	504	12.093	
11	11-Jan-21	12:00 AM	2124654	512	12.276	
12	12-Jan-21	12:00 AM	2136930	538	12.900	
13	13-Jan-21	12:00 AM	2149830	552	13.237	
14	14-Jan-21	12:00 AM	2163067	564	13.534	
15	15-Jan-21	12:00 AM	2176601	560	13.430	
16	16-Jan-21	12:00 AM	2190031	581	13.948	
17	17-Jan-21	12:00 AM	2203979	502	12.054	
18	18-Jan-21	12:00 AM	2216033	447	10.734	
19	19-Jan-21	12:00 AM	2226767	557	13.372	
20	20-Jan-21	12:00 AM	2240139	552	13.240	
21	21-Jan-21	12:00 AM	2253379	578	13.880	
22	22-Jan-21	12:00 AM	2267259	581	13.945	
23	23-Jan-21	12:00 AM	2281204	468	11.230	
24	24-Jan-21	12:00 AM	2292434	560	13.445	
25	25-Jan-21	12:00 AM	2305879	540	12.959	
26	26-Jan-21	12:00 AM	2318838	459	11.015	
27	27-Jan-21	12:00 AM	2329853	372	8.937	
28	28-Jan-21	12:00 AM	2338790	360	8.638	
29	29-Jan-21	12:00 AM	2347428	534	12.808	
30	30-Jan-21	12:00 AM	2360236	644	12.260	
31	31-Jan-21	12:00 AM	2372496	664	12.435	
32	01-Feb-21	12:00 AM	2384931			
TOTAL FLOW OF THE MONTH (in MLD)					376.743	

DAILY OUTLET FLOW RECORD						
SITE- 16 MLD CETP, BARHI (SONEPAT)						
MONTH - FEB- 2021						
SR.NO.	DATE	TIME	TOTAL FLOW (IN M ³)	FLOW RATE (M ³ /HRS.)	FLOW (IN MLD)	REMARK
1	01-Feb-21	12:00 AM	2384931	541	12.994	
2	02-Feb-21	12:00 AM	2397925	545	13.089	
3	03-Feb-21	12:00 AM	2411014	518	12.443	
4	04-Feb-21	12:00 AM	2423457	485	11.643	
5	05-Feb-21	12:00 AM	2435100	492	11.796	
6	06-Feb-21	12:00 AM	2446896	523	12.559	
7	07-Feb-21	12:00 AM	2459455	562	13.487	
8	08-Feb-21	12:00 AM	2472942	540	12.962	
9	09-Feb-21	12:00 AM	2485904	561	13.466	
10	10-Feb-21	12:00 AM	2499370	545	13.085	
11	11-Feb-21	12:00 AM	2512455	558	13.391	
12	12-Feb-21	12:00 AM	2525846	593	14.240	
13	13-Feb-21	12:00 AM	2540086	582	13.976	
14	14-Feb-21	12:00 AM	2554062	525	12.594	
15	15-Feb-21	12:00 AM	2566656	495	11.874	
16	16-Feb-21	12:00 AM	2578530	579	13.886	
17	17-Feb-21	12:00 AM	2592416	560	13.430	
18	18-Feb-21	12:00 AM	2605846	586	14.063	
19	19-Feb-21	12:00 AM	2619909	585	14.037	
20	20-Feb-21	12:00 AM	2633946	582	13.965	
21	21-Feb-21	12:00 AM	2647911	564	13.543	
22	22-Feb-21	12:00 AM	2661454	521	12.506	
23	23-Feb-21	12:00 AM	2673960	603	14.481	
24	24-Feb-21	12:00 AM	2688441	688	16.512	
25	25-Feb-21	12:00 AM	2704953	667	16.018	
26	26-Feb-21	12:00 AM	2720971	666	15.994	
27	27-Feb-21	12:00 AM	2736965	652	15.654	
28	28-Feb-21	12:00 AM	2752619	588	14.116	
29	01-Mar-21	12:00 AM	2766735			
30						
31						
32						
TOTAL FLOW OF THE MONTH (in MLD)					381.804	

Status of Effluent Discharge of the units mentioned in OA 32 of 2020

Sr. No.	Name of the Industry	Domestic Effluent	Trade Effluent	Total Discharge (D+T)
1	M/s Shivam Enterprises, Plot No. 274, Ph-I HSIIDC, Barhi, Sonipat	2 KL/Day	50 KL/Day	52 KI/Day
2	Addingo Knit Creations, Plot No. 217, Ph-I HSIIDC, Barhi, Sonipat	1.5 KL/Day	400.0 KL/Day	401.5 KI/Day
3	Vihan Industries, Plot No 210, Ph-I HSIIDC, Barhi, Sonipat	5 KL/Day	100 KL/Day	105 KI/Day
4	Spectrum Washing, Plot No. 130, Ph-II, HSIIDC, Barhi, Sonipat	2.0 KL/Day	240 KL/Day	242 KI/Day
5	Anand Knit, Plot No. 650-651, Ph-II, HSIIDC, Barhi, Sonipat	1.2 KL/Day	100 KL/Day	101.2 KI/Day
6	Shadex Creations, Plot No 661, Ph-II, HSIIDC, Barhi, Sonipat	15 KL/Day	940 KL/Day	955 KI/Day
7	Colour Zone, Plot No 598, Ph-II, HSIIDC, Barhi, Sonipat	2 KL/Day	100 KL/Day	102 KI/Day
8	M.S Creations, Plot No. 561, Ph-II, HSIIDC, Barhi, Sonipat	1.0 KL/Day	300 KL/Day	301 KI/Day
9	Tabi Creations, Plot No 540, Ph-II, HSIIDC, Barhi, Sonipat	2 KL/Day	250 KL/Day	252 KI/Day
10	M.K Dyeing, Plot No 98-99, HSIIDC, Barhi, Sonipat	2 KL/Day	83 KL/Day	85 KI/Day
11	Flora Dyeing House, Plot No 392, Ph-I, HSIIDC, Barhi, Sonipat	2 KL/Day	400 KL/Day	402 KI/Day
12	Shri Sidhi Vinayak Tex Colour, Plot No. 495, Ph-II, HSIIDC, Barhi, Sonipat	3 KL/Day	400 KL/Day	403 KI/Day
13	Fine Dyeing, Plot No. 400-401, HSIIDC, Barhi, Sonipat	5 KL/Day	150 KL/Day	155 KI/Day
14	Denim Art, Plot No. 523 D, Phase-II, HSIIDC, Barhi, Sonipat	2 KL/Day	50 KL/Day	52 KI/Day
15	M/s Denimo Design Washing Pvt. Ltd, Plot No 381, Ph-I HSIIDC, Barhi, Sonipat	2.0 KL/Day	10.0 KL/Day	12 KI/Day
16	Oasis Texfab, Plot No. 500, Ph-II, HSIIDC, Barhi, Sonipat	4 KL/Day	10 KL/Day	14 KI/Day
17	Denim Craze, Plot No. 550-553, Ph-II, HSIIDC, Barhi, Sonipat	2.0 KL/Day	500.00 KL/Day	502 KI/Day
18	New Garment, Plot No. 200, HSIIDC, Barhi, Sonipat	5 KL/Day	300 KL/Day	305 KI/Day



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19	Modern Dyeing Pvt. Ltd., Plot No. 527, phase II, HSIIDC, Indl. Estate, Barhi, Sonipat	2 KL/Day	1000 KL/Day	1002 KI/Day
20	M/s Jyoti Dhaga Udyog Plot No. 406-417, Phase-1, HSIIDC, Barhi, Sonipat	2 KL/Day	25 KL/Day	27 KI/Day
21	Nutex Knit Fab, Plot No. 35, Phase-1, HSIIDC, Barhi, Sonipat	1 KL/Day	50 KL/Day	51 KI/Day
22	Sonu Enterprises, Plot No. 358, Ph-1, HSIIDC, Barhi, Sonipat	1 KL/Day	300 KL/Day	301 KI/Day
23*	Gee AAR Thread, Plot no. 665, Ph-2, HSIIDC, Barhi, Sonipat	2 KL/Day	100 KL/Day	102 KI/Day
24*	Magnet Industries, Plot No. 230, Ph-1, HSIIDC, Barhi, Sonipat	2 KL/Day	60 KL/Day	62 KI/Day
25	Generous Textile, Plot No. 383, Ph-1 HSIIDC, Barhi, Sonipat	2 KL/Day	50 KL/Day	52 KI/Day
26	Sidhi Vinayak Apparel, Plot No. 473D, Ph-2, HSIIDC, Barhi, Sonipat	3.0 KL/Day	80.0 KL/Day	83 KI/Day
27	Supreme Fashion, Plot No. 524D, 524E, Phase-2, HSIIDC, Barhi, Sonipat	4.0 KL/Day	25.0 KL/Day	29 KI/Day
28	SAMARTH INDUSTRIES, PLOT NO 384 HSIIDC PH I BARHI SONEPAT	0.4 KL/Day	12 KL/Day	12.4 KI/Day
Total Discharge		78.1 KI/Day	6085 KI/Day	6163.1 KI/Day

* The unit are lying closed





हरियाणा राज्य औद्योगिक
एवं संरचना विकास
निगम लिमिटेड



Haryana State Industrial and
Infrastructure Development
Corporation Ltd.

HSI IDC CIN No. U29199HR1967SGC034545 GSTIN : 06AAACH4114R1ZH
(A State Government Undertaking)

Annexure - R/18
INDUSTRIAL ESTATE
BARHI (Sonepat)
Ph. : 0130-2474756
Ph. : 0130-2474648

E-mail: barhihsiidc@gmail.com
E-mail: hsiidcbarhi@gmail.com

✓ The Regional Officer
Haryana State Pollution Control Board,
Star Complex, Opp. General Hospital,
Delhi Road, Sonepat.

No: HSENGG:B:21: 1660
Dated: 04-3-2021

Sub:- No dispose of fly ash/Furnace ash into the HSI IDC sewer manholes at I.E. Barhi.

Dear Sir,

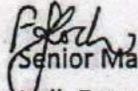
This has reference to the subject cited matter.

In this connection, it is intimated that the telephonically discuss regarding the above said matter. Further, the allottees/Industries do not dispose the fly ash/furnace ash into the HSI IDC sewer manhole as per the report of field staffs of HSI IDC, I.E. Barhi.

This is for your kind information, please.

With Regards,

For Hr. State Indl. & Infr. Dev. Corpn. Ltd,


Senior Manager (Engg.)
Indl. Estate, Barhi

HSI IDC- Your partner in progress

पंजीकृत कार्यालय : नं० सी० 13-14, सेक्टर-8, पंचकुला-134 109

REGD. OFFICE : C-13-14, Sector-8, PANCHKULA TEL : 2590481-83

WEBSITE : www.hsiidc.org.in, www.hsiidcesewa.org.in

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